BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No.11 OF2025
In
Original Application No. 1075 OF2024

IN THE MATTER OF:

Narendra Kushwaha ......Applicant

Versus

Union of India & Ors .....Respondents

INDEX

Sr. no	Particulars	Page no.
01	Additional Submission With Affidavit	1-19
02	to the Information letter dated 27.09.2025 sent by the applicant to DFO	20-26
03	to the DFO letter dated 16.10.2025	27
04	to the Municipal Corporation letter dated 01.12.2025	28
05	to the letter dated 02.12.2025 sent by the applicant to DFO	29
06	to the Photograf	30-57

दिनांक 15.12.2025

प्रार्थी/आपत्तिकर्ता

नरेन्द्र कुशवाहा

(नरेन्द्र कुशवाहा)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No.11 OF2025
In
Original Application No. 1075 OF2024

IN THE MATTER OF:

Narendra Kushwaha …Applicant

Versus

Union of India & Ors . ..Respondents

Additional Submission on behalf of the Applicant

महोदय,

1. यह कि माननीय महोदयगण से विनम्र निवेदन है कि पर्यावरण संरक्षण एवं न्यायहित में इस ADDITIONAL SUBMISSION में वर्णित सभी तथ्यों, साक्ष्यों, अभिलेखों एवं परिस्थितियों का सम्यक् परीक्षण एवं विचारोपरांत, प्रकरण में आवश्यक एवं यथोचित अग्रिम कार्यवाही हेतु उपयुक्त आदेश पारित किया जाए।

1. That it is most respectfully submitted before the Hon'ble Members that, in the interest of environmental protection and justice, after due examination and consideration of all the facts, evidence, records, and circumstances described in this **Additional Submission**, appropriate orders may kindly be passed for necessary and proper further proceedings in the matter. (Google translate)

2. यह कि माननीय न्यायाधिकरण द्वारा पारित आदेश दिनांक 18.09.2025 के अंतर्गत आवेदक को यह स्पष्ट अनुमति प्रदान की गई थी कि जिन कंक्रीटीकृत वृक्षों के संबंध में कार्यवाही नहीं की गई है अथवा अपूर्ण कार्यवाही की गई है, उनका पूर्ण विवरण प्रभागीय वन अधिकारी, झांसी, जो कि संयुक्त समिति के सदस्य हैं, को प्रस्तुत किया जाए।

2. That under the order dated **18.09.2025** passed by the Hon'ble Tribunal, the applicant was expressly permitted to submit complete details of those concretised trees in respect of which no action has been taken or only incomplete action has been taken, to the **Divisional Forest Officer, Jhansi**, who is a member of the Joint Committee. (Google translate)

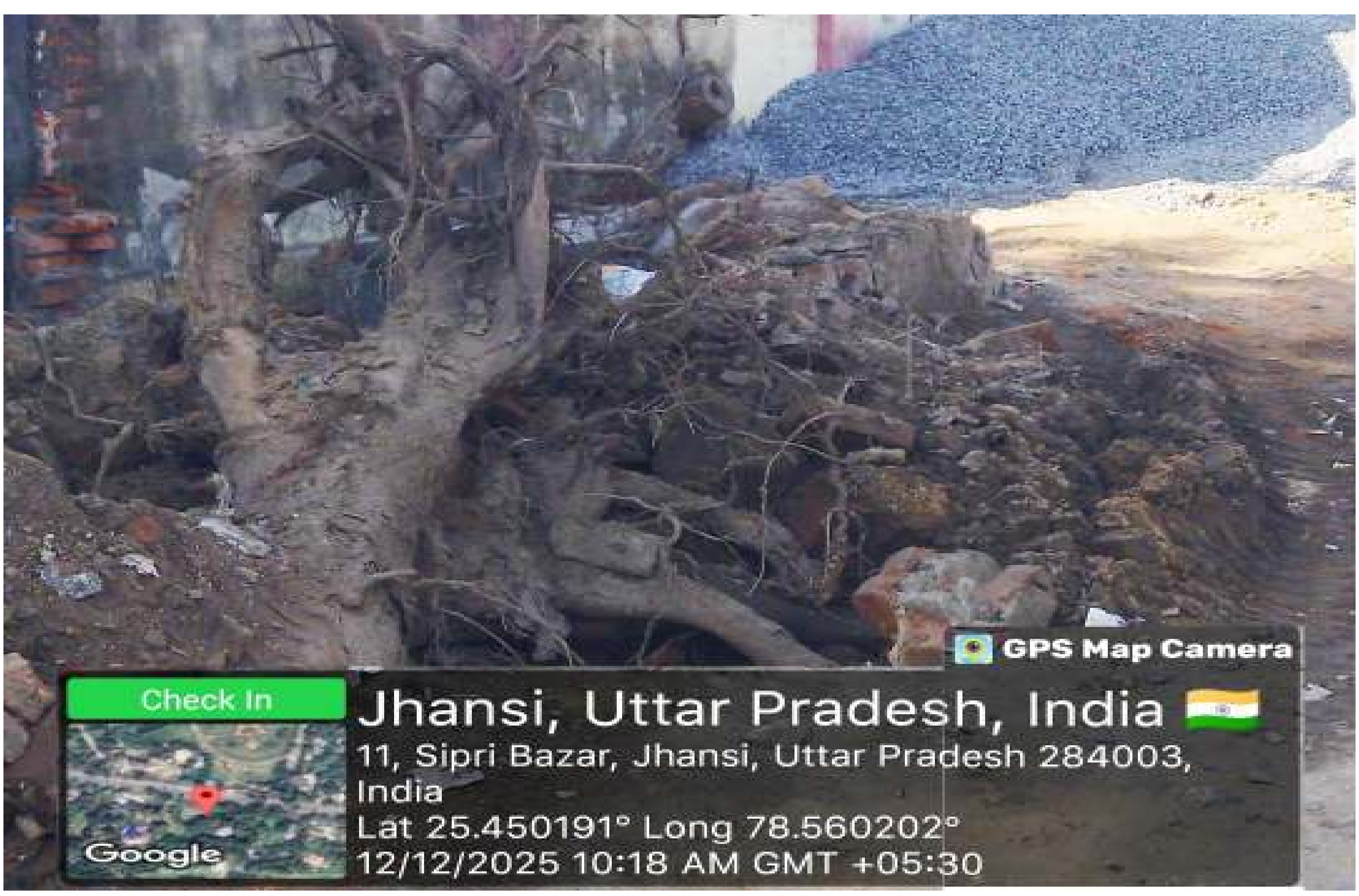
3. यह कि माननीय न्यायाधिकरण के उक्त आदेश के अनुपालन में, आवेदक द्वारा दिनांक 27.09.2025 को झांसी महानगर में कंक्रीटीकरण/अवैध कटान से प्रभावित वृक्षों का विस्तृत एवं क्षेत्रवार विवरण प्रभागीय वन अधिकारी, झांसी सहित समस्त प्रतिवादियों को ई-मेल पर लिखित प्रस्तुति के माध्यम से विधिवत उपलब्ध करा दिया गया था।

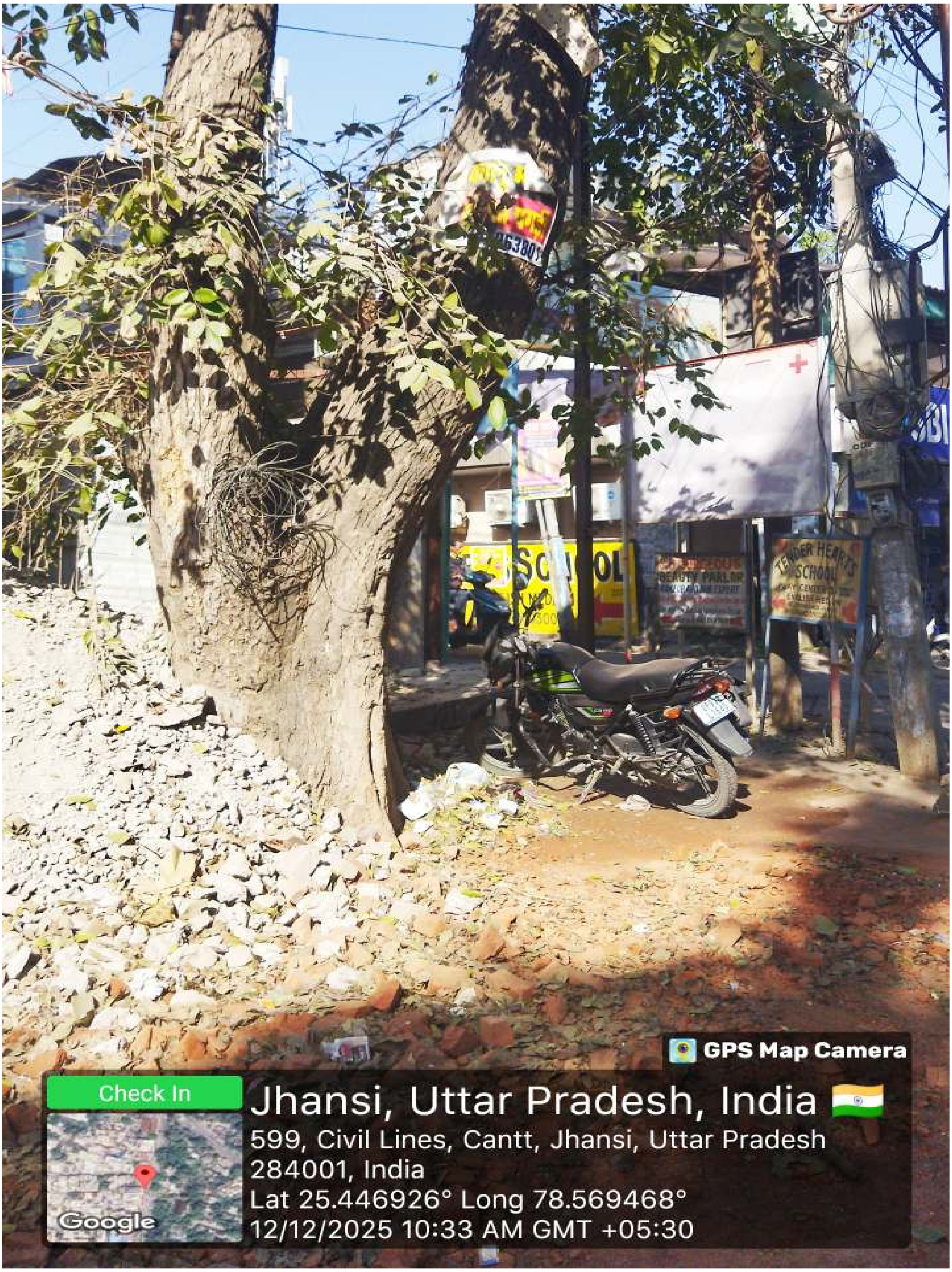
3. That in compliance with the aforesaid order of the Hon'ble Tribunal, the applicant, on **27.09.2025**, duly submitted a detailed and area-wise description of the trees

affected by concretisation and/or illegal felling in Jhansi city to the **Divisional Forest Officer, Jhansi**, as well as to all the respondents, through a written submission sent by e-mail. (Google translate)

4. यह कि यह अत्यंत खेदजनक एवं गंभीर तथ्य है कि माननीय न्यायाधिकरण के स्पष्ट आदेशों के बावजूद, सरकारी विभागों द्वारा आज भी झांसी महानगर के विभिन्न मार्गों, कच्चे एवं हरित क्षेत्रों और सार्वजनिक स्थलों पर लगे वृक्षों के तनों के चारों ओर कंक्रीटीकरण/सीमेंटेड किया जा रहा है तथा अनेक स्थानों पर वृक्षों को अवैध रूप से उखाड़ा एवं काटा जा रहा है। इसके अतिरिक्त नगर निगम के अधिकारियों की मिलीभगत से सड़कों किनारे कच्चे और हरित क्षेत्र पर अतिक्रमण करने वालों के द्वारा वृक्षों को एन केन प्रकारेण नष्ट एवं शुखाया जा रहा है । उक्त अवैध एवं पर्यावरण विरोधी गतिविधियाँ निरंतर जारी हैं, जिससे लगभग 65 प्रतिशत वृक्ष **सूख कर नष्ट हो गए हैं** और कुछ नष्ट होने की कगार पर हैं । जिन्हें इस Additional Submission के साथ संलग्न फोटोग्राफों में स्पष्ट रूप से देखा जा सकता है, जो माननीय न्यायाधिकरण के आदेशों के प्रत्यक्ष उल्लंघन एवं पर्यावरण को अपूरणीय क्षति पहुँचाने का स्पष्ट प्रमाण हैं।

4. That it is an extremely regrettable and serious fact that, despite the clear orders of the Hon'ble Tribunal, government departments are still carrying out concretization/cementing around the trunks of trees planted along various roads, in kutcha and green areas, and at public places within Jhansi city, and at several locations trees are being illegally uprooted and cut. Furthermore, with the connivance of officials of the Municipal Corporation, encroachers upon roadside kutcha and green areas are destroying and deliberately drying up trees by one means or another. **These illegal and environmentally hostile activities are continuing unabated, as a result of which approximately 65% of the trees have dried up and been destroyed,** while others are on the verge of destruction. The same can be clearly seen in the photographs annexed with this Additional Submission, which constitute direct evidence of blatant violation of the orders of the Hon'ble Tribunal and of irreparable damage being caused to the environment. (Google translate)





5. यह कि अधिकारियों द्वारा केवल औपचारिकता एवं कागजी कार्यवाही दर्शाने के उद्देश्य से कुछ स्थानों पर जानबूझकर एपेक्स हटाकर तथा कंक्रीट-युक्त सीमेंट को हटाए बिना ही सीमेंटेड सतह पर गोबर खाद डाली गई और उसकी फोटोग्राफी कराई गई है, जिसे पृष्ठ संख्या 22-24 पर संलग्न, उक्त फोटोग्राफ में स्पष्ट रूप से देखा जा सकता है।

5. It is stated that, for the mere purpose of formality and to display procedural compliance, the officials deliberately removed the apex at certain locations and, without removing the concrete-embedded cement, applied cow dung manure on the cemented surface and had it photographed, which can be clearly seen in the photograph attached on page number 22 TO 24. (Google translate)

6. यह कि आवेदक द्वारा प्रस्तुत विवरण में यह स्पष्ट रूप से दर्शाया गया था कि संयुक्त समिति की रिपोर्ट में जिन 971 स्थलों पर कंक्रीट हटाने का दावा किया गया है, वास्तविकता में कुछ स्थानों पर केवल 50-55 वृक्ष के तने की लगभग 6 इंच परिधि तक ही कंक्रीट हटाया गया है, जबकि जड़ों के चारों ओर अब भी कंक्रीटीकरण/सीमेंटेड सतह बनी हुई है तथा **नारायण बाग** के हजारों वृक्षों को काटकर दो बड़े नालों और पाथवे का निर्माण किया गया है। जिसके लिए नारायण बाग के लगभग 12X2300 मीटर (पाथवे निर्माण) हरे-भरे क्षेत्र को और लगभग 15X2300 मीटर (नाला निर्माण) हरे-भरे क्षेत्र को उजाड़ दिया गया है। तथा पाथवे एवं नाला के निर्माण के दौरान कई विशाल वृक्षों और कच्चे क्षेत्र को सीमेंटेड कर दिया है।

6. That it was clearly demonstrated in the details submitted by the Applicant that, of the 971 sites where the Joint Committee's report claimed concrete removal, in reality, at some locations, concrete was removed only up to a circumference of approximately 6 inches on 50–55 tree trunks, while the area around the roots still remains concreted/cemented. Furthermore, thousands of trees in Narayan Bagh have been cut

down to construct two large drains and pathways. For this purpose, approximately 12×2300 meters of green area (for pathway construction) and approximately 15×2300 meters of green area (for drain construction) in Narayan Bagh have been devastated. Additionally, during the construction of the pathways and drains, several large trees and open areas have been concreted. (Google translate)

7. यह कि इसके अतिरिक्त, झांसी नगर निगम के समस्त वार्डों, मोहल्लों, सड़कों एवं चौराहों पर अवैध वृक्ष कटान, हरित क्षेत्र के विनाश तथा बड़े पैमाने पर कंक्रीटीकरण से संबंधित विवरण एवं ठोस तथ्य भी दिनांक 27.09.2025 की प्रस्तुति में उल्लिखित थे।

7. That in addition thereto, the submission dated **27.09.2025** also contained detailed particulars and substantive facts relating to **illegal felling of trees, destruction of green areas, and large-scale concretisation** across all wards, localities, roads, and intersections of the Jhansi Municipal Corporation area. (Google translate)

which is as follows.

Details of areas in Jhansi metropolitan affected by concreting, where trees along the following areas and the roads emanating from them have been cut down and concreted.

Ward and Mohalla List

- **Ward 1: Hansari Gird-I ,Mohallas:** Hansarigird (Eastern part), Kumahartoli, Gwaltoli, Rajgarh, and Anjani Nagar Etc.
- **Ward 2: Talpura-I ,Mohallas:** Aivat Market, D.C. Primary School, Kambal Mill, Kalimai Talpura, Nadan, and Ravidas Temple Etc.
- **Ward 3: Bhatta Gaon ,Mohallas:** Mathurapura, Bhattagaon, Khirakpatti, and Srinagar Etc.
- **Ward 4: Khushipura-I ,Mohallas:** Khushipura, Government District Library, Shiksha Bhawan, Bipin Bihari Inter College, Christian Hospital, Madiya, Office of District Panchayat, and Nagariya colony Etc.
- **Ward 5: Esaitola-I ,Mohallas:** Isaitola, Biharipura, Summer Nagar, Shastri Nagar, Kamal Singh Farm House, Kabristan, and Noor Nagar Etc.
- **Ward 6: Nainagarh ,Mohallas:** Nainagarh Etc.
- **Ward 7: Kachhiyana Puliya No. 9 ,Mohallas:** Kachhiyana, Kabristan, Chhoti Maszid, Tapariyan, Tanki wala chetra, Ishawari Nagar, and Rajgarh Purana Etc.
- **Ward 8: Nai Basti-I ,Mohallas:** Nai Basti, Mahila bhagini mandal, Khajurbagh, Idgah, Mehndi Bagh, Indrapuri Colony, Hathi khana, Patla ke Hanuman, and Ayurvedic Anusandhaan Sansthan Etc.
- **Ward 9: Hansari Gird-II ,Mohallas:** Roadways Workshop, Harijan colony, Tapariyan, Sarandhara nagar Residential Colony, Govind Nagar, and Rajgarh Dairy Farm Etc.
- **Ward 10: Nainagarh South-I ,Mohallas:** Southern part of Nainagarh, Rajiv Nagar, and Mahaviran Etc.

- **Ward 11: Bahar Sainyar Gate ,Mohallas:** Outside Saiyyar Gate, Markazi Maszid, Fort Bazar, Rajhans Petrol Pump, and Balmiki Mandir Etc.
- **Ward 12: Schoolpura ,Mohallas:** Chamariyana, Billeshwar, Maharajpura, Sheikhbada, Tola Badluram, Schoolpura, Silvart ganj, Imamabada, Gudripura, and Isalam ganj Etc.
- **Ward 13: Koncha Bhanwar ,Mohallas:** Koncha bhanwar, Mary, Buda, Sahara colony, Church farm, Ansal colony, J.D.A. colony, Toriya pura, Kuryana, Paramedical, and Nagaria kua Etc.
- **Ward 14: Khushipura-II ,Mohallas:** Khushipura, Veeragana Jhalkari Bai Ju. H. School, Vansi Nagar, Maszid, and Madak khana Etc.
- **Ward 15: Gariya Gaon ,Mohallas:** Gariya Gao, Saint Juides School, Mohalla police chouki, Premnagar thana, Ambedkar colony, Azad Nagar, and Khaira Etc.
- **Ward 16: Masihaganj ,Mohallas:** Masiha ganj, Boudh Nagar, St Mary's High School, Mirza Compound, Kalsi Compound, and Primary Ju. High School Etc.
- **Ward 17: Nandanpura-II ,Mohallas:** Nandanpura, Awas vikas colony, Surya Puram, and Kund patha Etc.
- **Ward 18: Talpura-II ,Mohallas:** Ambedkar Park, Harijan chhatrawas, New bus stand, Krishi Mandi, R.T.O. Office, Jai Mahakali Transport, Talpura, and Dadiya pura Etc.
- **Ward 19: Bangala Ghat ,Mohallas:** Bangala ghat, Hajaryana, Inside Lakshmi Gate, Chaturayana, and Area of Single Bidi Etc.
- **Ward 20: Gudri ,Mohallas:** Gudri, Suje khan Khirki, Inside Badagao Gate, Shankar Singh ka Bagicha, Annapurna colony, Vihar Colony, Bahar ka Pura, Verma Colony, Chuna Bhatti, and Chimman Litore ki Bagia Etc.
- **Ward 21: Simaradha ,Mohallas:** Simaradha, Karari Pustkalay, Pal Colony, Swami, Hanuman ji ka mandir, and Kashiram Residential colony Etc.
- **Ward 22: Bijoli ,Mohallas:** Bijoli, Rajgarh, UPSIDC, Industrial Growth Centers, Ramnath City, and P.A.C. Colony Etc.
- **Ward 23: Lahargird-I ,Mohallas:** Lahar, Ras Bahar Colony, Nalganj, and Atri ka bagicha Etc.
- **Ward 24: Simraha ,Mohallas:** Simraha, Bhagvantpura, Singarra, Maharshi Balmiki School Area of Bundelkhand university, and Karguwa Jain Temple Etc.
- **Ward 25: Bagicha Puliya no 9 ,Mohallas:** Idgah, Badakua, Tikoniya, Allahabadi, Badi Maszid, Rail ganj, Bagicha, Mahobiya, Naya pura, Sunaryana, Dadamiya, Khichadipura, Thakuryana, and Tapriyan Etc.
- **Ward 26: Isitola Tola-II ,Mohallas:** Isitola, Purviya Tola, Khati Baba, Nirmala Convent School, Pandey Farm, Anwar Farm, and Sherwood School Etc.
- **Ward 27: Dadiyapura-II ,Mohallas:** Outside Lakshmi Gate, Dadiyapura, Kali Ji ka mandir, Gangadhar Rao's ki Samadhi, Shivaji Nagar, Kailash residency, and Chiranjeevi Medical Center Etc.
- **Ward 28: Hirapura ,Mohallas:** Ganeshpura, Kailash Temple, Ratanpura, Gurudwara, Pratap pura, and Hirapura Etc.

P.T.O. 07

- **Ward 29: Nainagarh South-II ,Mohallas:** Southern part of Nainagarh, Hata pyare lal, Jeevanpura, Manoharpura, and Rajiv Nagar Etc.
- **Ward 30: Aligol-I ,Mohallas:** Outside Unnao Gate, Panchavati, Shamshanghat, Bhandari Gate, outside Bhairo khirki, and Nagar Nigam khanti Etc.
- **Ward 31: Lahargird-II ,Mohallas:** Lahar gird, Harikishan Degree College, Brahmnagar colony, Polytechnic, and Naya Gaon Etc.
- **Ward 32: Pichhor ,Mohallas:** Veerangana Colony, Pichhor, Gumna Wara, and Maharana Pratap Nagar Etc.
- **Ward 33: Bahar Orchha Gate II ,Mohallas:** Outside Orchha gate, kasai Mandi, Khanti, Bankers colony, Gangadhar Rao's ki Samadhi, Lakshmi talab, Om Shanti Nagar, Padam ka bagh, Khatik colony, Lavkush Colony, M.B. Public School, and Dev lal chobe ka akhada Etc.
- **Ward 34: Nai Basti II ,Mohallas:** Nai Basti, Sharda Hills colony, Lakshmi Vyamashala, Ashiq chauraha, Shia Maszid, Katerawali Haveli, and Khai Mohalla Etc.
- **Ward 35: Nandanpura-I ,Mohallas:** Nandanpura, Deendayal Nagar, Balaji puram, Isaitola, Surya Puram, and Kundpatha Etc.
- **Ward 36: Premganj-II ,Mohallas:** Premganj, Raiganj, Singal pura, Khalsa School, and Tandon Garden Etc.
- **Ward 37: Bahar Datia Gate-II ,Mohallas:** Outside Datia gate, Bansal Colony, D.A.B. College, Nai basti, KG Convent School, and Lakshmi Vidya Mandir School Etc.
- **Ward 38: Aligol-II ,Mohallas:** Aligol, Bhairo Khirki, Sarai, Outside Datia Gate, and Mewatipura Etc.
- **Ward 39: Azadganj ,Mohallas:** Azadganj, Masiha ganj, Subhash Market Sipri, Pila Girja Ghar, Best compounds, Charli Ganj, Taj Compound, and Sahani Compound Etc.
- **Ward 40: Civil Line Northern Part ,Mohallas:** Civil Lines, area behind Chitra cinema, Gwaltoli, Sevaram Oil mill, Circuit house area, B.K.D. College, Hydil colony, Jal Nigam colony, Nagar Nigam compound, Prakash hotel, area behind Elite from Income tax office, and Srinath Hotel Etc.
- **Ward 41: Bahar Datia Gate-I ,Mohallas:** Home Guard Training Center, Pathoriya, Datia Gate Filters, Outside Datia gate, Salim ka bagicha, Nagar Nigam Khanti, Kasole ka bagicha, Harish Gupta ka bagicha, Saraswati Shishu Mandir, Pitambara colony, and Friends colony Etc.
- **Ward 42: Nandanpura III ,Mohallas:** Sangam Vihar colony, K. K. Puri, Piriya Khod, Bankers' Colony, Awas Vikas Colony, Haji Petrol Pump, Nadi khodan, Indian Gas Colony, and Rajghat colony Etc.
  - **Ward 43: Sagar Gate ,Mohallas:** Sagar Gate, Tilayani Bazariya, Baidraj, and Jugyana Etc.
  - **Ward 44: Nankanganj ,Mohallas:** Chaman ganj, Nanak ganj, Arya Kanya, Nehru Park, Tandon Road, Rai ganj, and area of Pandit Vivah Ghar up to the drain Etc.
  - **Ward 45: Chhaniyapura ,Mohallas:** Chhaniyapura, Inside Orchha Gate, and Subhash Ganj Etc.

- **Ward 46: Premganj** ,**Mohallas:** Premganj, Rajkiya Poold Housing Colony, Germany Hospital, Adarsh Nagar, Nal ganj, Braham nagar colony, Power House, Thana sipri bazaar, Purani chungee Tanki, and Siddheshwar Nagar Etc.
- **Ward 47: Talaiya** ,**Mohallas:** Talaiya, Inside the Sainyar Gate, Kushtyana, Minarva cinema, and Kali Wadi Etc.
- **Ward 48: Mewatipura** ,**Mohallas:** Inside Unnao Gate, Mewatipura, Inside Bhanderi gate, and Itwari ganj Etc.
- **Ward 49: Civil Line West Part** ,**Mohallas:** Civil Lines, Central Hotel, Ministerial housing colony, Rishab Hotel, Officers colony, Gondu Compound, Refugee Calony, Satish Nagar, Commissioner House, and C.P. Mission Compound Etc.
- **Ward 50: Dadiyapura-I** ,**Mohallas:** Outside Badagoan gate, Sujekhan khirki, Shamshanghat, Master colony, Madrasi colony, Gopal ka bagicha, Mahakaleshwar mandir, Anjani ke Hanuman, and Satyam colony Etc.
- **Ward 51: Civil Line Southern Part II** ,**Mohallas:** area behind the district jail, Christ the King Primary, Gudindo Compound, Edelaji Vice Compound, Karyalay wan vibhag, Vyapar kar karyalay, Gharaiya line police awas, Rani Laxmi Bai Eye Hospital, Office Superintendent of Police, Thana Nawabad, Allahabad Bank Chauraha, Mr. Ramesh Sharma awas ke peeche Hydle colony, Jain Nursing Home to Vijay Kankan's house, Chatai ke Hanuman, and Christ the King College to Dr. Rathore's house Etc.
- **Ward 52: Mukarayana** ,**Mohallas:** Mukarayana, Rai ka tajiya, Visatkhana, and Darigaran Etc.
- **Ward 53: Bahar Khanderao Gate** ,**Mohallas:** Outside Khanderao Gate, Civil Lines, Talpura, Railway line, Bada Tal, Toriya Pura, and Amilya Tal Etc.
- **Ward 54: Bahar Orchha Gate-I** ,**Mohallas:** Outside Orchha Gate, Primary School, Talaiya, Sharda Convent Etc.
- **Ward 55: Civil Line Southern Part-I** ,**Mohallas:** Behind the post office, Civil Lines College, Collectorate, Tahsildar Office, Civil Judge Court, Christian College, Municipal Corporation, Namgyan Digambara Jain Temple, State Bank of India main branch, Sambhu Garden, Munsik, Jagan, Jernail Singh Toriya Etc.
- **Ward 56: Tara Narasingh Rao** ,**Mohallas:** Bandhaiya, Tara Narasingh Rao, Inside Datia Gate, Chandan Toriya, Idgah Etc.
- **Ward 57: C.P. Mission Compound** ,**Mohallas:** C.P. Mission Compound, St. Marks College, Girls College, Government Inter College, Municipal Power House, Good Colony Etc.
- **Ward 58: Simraha** ,**Mohallas:** Simraha, Gamliganj Toria, Talpura Etc.
- **Ward 59: Dadiya Pura** ,**Mohallas:** Darbhinadela, Ganesh Madiya, Sagar Para, Vasudev, Parvaran, Pannalal Etc.
- **Ward 60: Laxmanganj** ,**Mohallas:** Sarai, Laxmanganj, Lal Masjid, Lal Madia, Toriya, Gopal Nikhera, Mewariyan Etc.

- **Naya Gaon:** Mahendrapuri Etc.
- **Lahargird:** Brahmanagar, Baudhnagar, Kalsi ka Bagicha, and Indraprasthanagar Etc.
- Rudrapanch Mahal: Deendayal Nagar and Pushp Vihar Colony Etc.
- Garhiya: Iqbal Nagar Etc.
- Hansari Gird: Ambedkar Colony, Krishna Nagar (Khera) Etc.
- **Bijauli:** Azad Nagar, Rajgarh Vihar Colony Etc.
- **Jhansi Civil:** Thapak Bagh Pathauriya Etc.
- **Jhansi Khas:** Indrapuri, Anjani Nagar, Annapurna Nagar, and Verma Colony Etc.
- **Dadiyapura:** Shiv Colony and Shivaji Nagar Etc.
- **Talpura:** Shivaji Nagar Etc.
- **Pichhore:** Mayur Vihar, Gumnawara, and Maharana Pratap Nagar Etc.
- **Karguwan:** Kaimasan Nagar Etc.
- **Khailar:** Shakti Nagar Etc.
- **Simrawari:** Tilak Nagar, Kamala Nagar, and Ambedkar Nagar Etc.

Chauraha And Tiraha

BKD Chauraha, Elite Chauraha, Minerva Chauraha, Chitra Chauraha, Jail Chauraha, Kachahari Chauraha, Khanderao Gate Tiraha, Ganesh Chauraha, Medical Bypass Tiraha, Risala Chungi Tiraha Etc.

8. यह कि माननीय न्यायाधिकरण द्वारा पारित आदेश दिनांक 18.09.2025 के स्पष्ट एवं बाध्यकारी निर्देशों के अनुपालन में, आवेदक द्वारा दिनांक 27.09.2025 को झांसी महानगर में कंक्रीटीकरण एवं अवैध कटान से प्रभावित वृक्षों का विस्तृत, क्षेत्रवार एवं स्थल-विशेष विवरण प्रभागीय वन अधिकारी, झांसी सहित समस्त प्रतिवादियों को ई-मेल के माध्यम से लिखित प्रस्तुति द्वारा विधिवत उपलब्ध करा दिया गया था। आवेदक द्वारा प्रस्तुत उक्त विवरण में यह निर्विवाद रूप से दर्शाया गया था कि संयुक्त समिति की रिपोर्ट में जिन 971 स्थलों पर कंक्रीट हटाने का दावा किया गया है, वास्तविकता में कुछ स्थानों पर केवल 50–55 वृक्षों के तनों की लगभग 6 इंच की परिधि तक ही सतही कंक्रीट हटाई गई है, जबकि जड़ों के चारों ओर कंक्रीटीकरण और सीमेंटेड सतह यथावत बनी हुई है, जिससे वृक्षों का जीवन एवं वृद्धि प्रत्यक्ष रूप से प्रभावित हो रही है।

8. That, in compliance with the clear and mandatory directions issued by the Hon’ble Tribunal vide order dated **18.09.2025**, the Applicant, on **27.09.2025**, duly submitted a **detailed, area-wise and site-specific account** of the trees affected by concretisation/illegal felling within Jhansi Municipal area to the **Divisional Forest Officer, Jhansi**, who is a member of the Joint Committee, as well as to all the Respondents, through a written submission sent via e-mail. The said submission unequivocally demonstrated that, contrary to the claim made in the Joint Committee’s report regarding removal of concrete at **971 locations**, in reality, at several sites only superficial concrete has been removed to a limited extent of approximately **six inches around the trunks of merely 50–55 trees**, while the **concretised/cemented surface around the roots continues to remain intact**, thereby directly and adversely affecting the life, health and growth of the trees.

9. यह कि आवेदक द्वारा उक्त पत्र में प्रभागीय वन अधिकारी, झांसी से स्पष्ट रूप से अनुरोध किया गया था कि माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 18.09.2025 का विधिवत संज्ञान लेते हुए, आवेदक द्वारा उपलब्ध कराए गए विस्तृत विवरण (संलग्न सूची सहित) तथा मूल आवेदन, निष्पादन आवेदन एवं आपत्ति में उल्लिखित तथ्यों एवं आरोपों के आधार पर, संयुक्त समिति के सदस्य के रूप में, तत्काल प्रभाव से आवश्यक एवं प्रभावी वैधानिक कार्यवाही सुनिश्चित की जाए, जिससे शेष जीवित वृक्षों को संरक्षित किया जा सके तथा नष्ट/कटे हुए वृक्षों के संबंध में विधि के अनुसार दंडात्मक एवं सुधारात्मक कार्रवाई की जा सके।

9. That, in the said communication, the Applicant had categorically requested the **Divisional Forest Officer, Jhansi** to take due cognizance of the order dated **18.09.2025** passed by the Hon'ble National Green Tribunal and, on the basis of the detailed information furnished by the Applicant (along with the annexed list) as well as the facts and allegations set out in the **Original Application, Execution Application and the Objections**, to ensure the initiation of **necessary, effective and immediate statutory action** in his capacity as a member of the Joint Committee, so as to protect the remaining standing trees and to take appropriate **punitive and remedial action in accordance with law** in respect of the trees that have been destroyed or illegally cut.

10. यह कि इसके बावजूद, प्रभागीय वन अधिकारी, झांसी द्वारा आवेदक से जीपीएस रीडिंग, जियो-टैग्ड फोटोग्राफ आदि की मांग किया जाना न केवल माननीय न्यायाधिकरण के आदेश की भावना एवं मंशा के प्रतिकूल है, बल्कि यह आदेश के वास्तविक एवं प्रभावी अनुपालन से बचने, कार्यवाही को अनावश्यक रूप से विलंबित करने तथा वैधानिक एवं वैधानिक-न्यायिक दायित्वों को अनुचित रूप से आवेदक पर स्थानांतरित करने का स्पष्ट प्रयास है। यह रवैया संयुक्त समिति के सदस्य द्वारा अपेक्षित स्वतंत्र, निष्पक्ष एवं स्थलीय सत्यापन के कर्तव्य का घोर उल्लंघन है तथा इसे माननीय न्यायाधिकरण के आदेशों की जानबूझकर अवहेलना (wilful non-compliance) के रूप में देखा जाना चाहिए।

10. That, notwithstanding the above, the demand made by the **Divisional Forest Officer, Jhansi** requiring the Applicant to furnish **GPS readings, geo-tagged photographs and other technical details** is not only contrary to the spirit and intent of the order passed by the Hon'ble Tribunal, but also constitutes a clear attempt to evade real and effective compliance with the said order, to cause unnecessary delay in the proceedings, and to unjustly shift statutory and quasi-judicial responsibilities onto the Applicant. Such conduct amounts to a grave violation of the duty of **independent, impartial and on-site verification** expected from a member of the Joint Committee, and deserves to be viewed as **wilful non-compliance** with the orders of the Hon'ble Tribunal.

11. यह कि यह अत्यंत गंभीर, चौंकाने वाला एवं निंदनीय तथ्य है कि प्रभागीय वन अधिकारी, झांसी के कार्यालय के मुख्य गेट के मसीप एवं कार्यालय की दीवार लगी सड़क किनारे स्थित वृक्षों के चारों ओर कंक्रीटीकरण किया गया है, जो इस बात का प्रत्यक्ष एवं निर्विवाद प्रमाण है कि प्रभागीय वन अधिकारी, झांसी द्वारा अपने ही क्षेत्राधिकार में माननीय राष्ट्रीय हरित अधिकरण के आदेशों का पालन नहीं कराया जा रहा है। ऐसी स्थिति में, प्रभागीय वन अधिकारी, झांसी द्वारा आवेदक से जीपीएस रीडिंग, जियो-टैग्ड

फोटोग्राफ एवं अन्य तकनीकी विवरणों की बार-बार मांग किया जाना न केवल पूर्णतः दुर्भावनापूर्ण, असंगत एवं चयनात्मक है, बल्कि यह माननीय न्यायाधिकरण के आदेश दिनांक 18.09.2025 के वास्तविक एवं प्रभावी अनुपालन से बचने, स्वतंत्र स्थलीय निरीक्षण के अपने वैधानिक कर्तव्य से पलायन करने तथा उत्तरदायित्व को अनुचित रूप से आवेदक पर थोपने का सुनियोजित प्रयास प्रतीत होता है। यह आचरण संयुक्त समिति के सदस्य द्वारा अपेक्षित निष्पक्षता, जवाबदेही एवं पर्यावरण संरक्षण के दायित्व का घोर उल्लंघन है और इसे माननीय न्यायाधिकरण के आदेशों की जानबूझकर अवहेलना (wilful non-compliance) एवं कर्तव्य में गंभीर लापरवाही (gross dereliction of duty) के रूप में देखा जाना चाहिए।

11. That it is an extremely serious, shocking and reprehensible fact that the trees located in close proximity to the main gate of the office of the **Divisional Forest Officer, Jhansi**, as well as those situated along the roadside adjoining the office boundary wall, have been surrounded by concretisation. This itself constitutes direct and incontrovertible evidence that, even within his own jurisdiction, the **Divisional Forest Officer, Jhansi** has failed to ensure compliance with the orders of the Hon'ble National Green Tribunal. In such circumstances, the repeated demands made by the Divisional Forest Officer, Jhansi upon the Applicant for **GPS readings, geo-tagged photographs and other technical details** are not only wholly mala fide, arbitrary and selective, but also appear to be a calculated attempt to evade real and effective compliance with the Hon'ble Tribunal's order dated **18.09.2025**, to abdicate his statutory duty of independent on-site inspection, and to unjustly shift responsibility onto the Applicant. Such conduct amounts to a gross violation of the principles of **fairness, accountability and environmental protection** expected from a member of the Joint Committee, and deserves to be viewed as **wilful non-compliance** with the orders of the Hon'ble Tribunal as well as **gross dereliction of duty**.

12. यह कि यह विशेष रूप से उल्लेखनीय है कि आवेदक द्वारा मूल आवेदन OA No. 1075/2024, निष्पादन आवेदन EA No. 11/2025 तथा आपत्ति दिनांक 15.09.2025 में झांसी महानगर के विभिन्न स्थलों का विस्तृत विवरण, स्थानवार जानकारी एवं जीपीएस/फोटोग्राफिक साक्ष्य विधिवत संलग्न कर पहले ही प्रस्तुत किए जा चुके हैं। ऐसी स्थिति में, प्रभागीय वन अधिकारी, झांसी द्वारा पुनः आवेदक से जीपीएस रीडिंग, जियो-टैग्ड फोटोग्राफ एवं अन्य तकनीकी विवरणों की मांग किया जाना न केवल पूर्णतः अनावश्यक एवं पुनरावृत्तिपूर्ण है, बल्कि यह माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 18.09.2025 की भावना के प्रतिकूल, स्वतंत्र स्थलीय सत्यापन के अपने वैधानिक कर्तव्य से बचने तथा कार्यवाही को अनावश्यक रूप से विलंबित करने का स्पष्ट प्रयास भी प्रतीत होता है। उक्त आचरण यह दर्शाता है कि वास्तविक अनुपालन सुनिश्चित करने के बजाय उत्तरदायित्व को अनुचित रूप से आवेदक पर स्थानांतरित किया जा रहा है, जो कि संयुक्त समिति के सदस्य के रूप में प्रभागीय वन अधिकारी, झांसी की भूमिका एवं दायित्वों के घोर उल्लंघन के समान है।

12. That it is particularly noteworthy that the Applicant has already duly placed on record, along with the **Original Application (OA No. 1075/2024)**, the **Execution Application (EA No. 11/2025)** and the **Objections dated 15.09.2025**, detailed site-wise descriptions, location-specific information and **GPS/photographic evidence** relating to various locations within Jhansi city. In such circumstances, the renewed demand made by the **Divisional Forest Officer, Jhansi** upon the Applicant to again

furnish **GPS readings, geo-tagged photographs and other technical details** is not only wholly unnecessary and repetitive, but also appears to be contrary to the spirit of the order dated **18.09.2025** passed by the Hon'ble National Green Tribunal. Such conduct clearly reflects an attempt to evade the statutory obligation of independent on-site verification and to unnecessarily delay the proceedings, while improperly shifting responsibility onto the Applicant instead of ensuring actual compliance, thereby constituting a gross violation of the role and duties expected of the Divisional Forest Officer, Jhansi as a member of the Joint Committee.

13. यह कि आवेदक द्वारा दिनांक 27.09.2025 को झांसी महानगर में कंक्रीटीकरण/अवैध कटान से प्रभावित वृक्षों का विस्तृत, क्षेत्रवार एवं स्थल-विशेष विवरण प्रभागीय वन अधिकारी, झांसी सहित समस्त प्रतिवादियों को ई-मेल के माध्यम से लिखित प्रस्तुति द्वारा विधिवत उपलब्ध करा दिया गया था, जिसमें यह स्पष्ट रूप से दर्शाया गया था कि अनेक स्थलों पर केवल लगभग 50–55 वृक्षों के तनों की करीब 6 इंच की परिधि तक ही सतही कंक्रीट हटाई गई है तथा वास्तविक डी-कंक्रीटीकरण के स्थान पर वहाँ ईंटें लगा दी गई हैं, इसका स्पष्ट एवं अपरिहार्य निष्कर्ष यह है कि आवेदक द्वारा इंगित स्थलों पर कंक्रीटीकरण वस्तुतः यथावत बना हुआ है और माननीय राष्ट्रीय हरित अधिकरण के आदेशों का न तो वास्तविक, न ही प्रभावी अनुपालन किया गया है, जो कि आदेशों की मंशा के प्रतिकूल एवं जानबूझकर की गई अवहेलना का द्योतक है।

13. That the Applicant, on 27.09.2025, had duly provided, via written submission through e-mail, a detailed, area-wise, and site-specific account of the trees in Jhansi Metropolitan Area affected by concreting/illegal felling to the Divisional Forest Officer, Jhansi, as well as to all the Respondents. The submission clearly demonstrated that in several locations, only approximately 50–55 tree trunks had superficial concrete removed up to a circumference of about 6 inches, and at the actual sites of de-concreting, bricks had been laid instead. The clear and inescapable conclusion is that the concreting at the locations indicated by the Applicant essentially remains intact, and that the orders of the Hon'ble National Green Tribunal have been complied with neither in substance nor effectively. This indicates a deliberate and conscious disregard of the intent of the orders.

14. यह कि यह अत्यंत गंभीर एवं आपत्तिजनक है कि उक्त प्रकरण में प्रतिवादी संख्या–12 नगर निगम, झांसी द्वारा पत्रांक संख्या 113 दिनांक 01.12.2025 ई-मेल के माध्यम से आवेदक को भेजा गया, जिसमें यह कहा गया है कि आवेदक द्वारा दाखिल आपत्ति दिनांक 15.09.2025 में पृष्ठांक 120 से 123 तक दर्शाए गए वृक्षों का डी-कंक्रीटीकरण आख्या दाखिल किए जाने से पूर्व ही कर दिया गया था तथा उक्त पृष्ठों पर उल्लेखित शेष वृक्षों का भी मौके पर डी-कंक्रीटीकरण किया जा चुका है।

14. That it is a matter of grave concern and serious objection that, in the present matter, **Respondent No. 12, the Municipal Corporation, Jhansi**, issued Letter No. **113 dated 01.12.2025**, which was sent to the applicant by e-mail, stating therein that the de-concretisation of the trees shown at **pages 120 to 123** of the objection filed by the applicant on **15.09.2025** had already been carried out prior to the submission of the compliance report, and that the remaining trees mentioned on the said pages have also been de-concretised at the site.

14-1. **यह कि** झांसी महानगर में संबंधित उत्तरदायी अधिकारियों द्वारा वृक्षों को कंक्रीट से मुक्त किए जाने के संबंध में केवल औपचारिक एवं भ्रामक कार्रवाई की गई है। वास्तविकता यह है कि नगर क्षेत्र में **किसी भी स्थान पर वृक्षों को पूर्ण रूप से कंक्रीट से मुक्त नहीं किया गया है।**

यह कि कुछ चुनिंदा स्थानों पर मात्र **लगभग 50–55 वृक्षों** के तनों के चारों ओर **केवल लगभग 6 इंच की परिधि तक** ही कंक्रीट हटाकर वहाँ ईंटें लगा दी गई हैं, जबकि वृक्षों की जड़ों के चारों ओर अब भी कंक्रीट/सीमेंटयुक्त सतह विद्यमान है, जिससे न तो वृक्षों का संरक्षण सुनिश्चित होता है और न ही पर्यावरणीय मानकों का पालन किया गया है।

यह कि इस प्रकार की आंशिक एवं दिखावटी कार्रवाई वृक्ष संरक्षण के उद्देश्य को पूर्णतः विफल करती है तथा यह माननीय न्यायाधिकरण को गुमराह करने का प्रयास भी प्रतीत होती है।

यह तथ्य आवेदक द्वारा अपनी **आपत्ति दिनांक 15.09.2025** में स्पष्ट, तथ्यात्मक एवं साक्ष्य सहित उजागर किया गया था। इसके समर्थन में आवेदक द्वारा **नगर निगम परिसर सहित नगर निगम के आस-पास स्थित सड़कों पर कंक्रीट से घिरे वृक्षों के फोटोग्राफ** संलग्न किए गए थे, जो **रिकॉर्ड संख्या 120 से 123** तक साक्ष्य के रूप में विधिवत उपलब्ध हैं।

14-1. That in Jhansi Metropolitan Area, the concerned responsible authorities have carried out only a formalistic and misleading exercise with regard to freeing trees from concrete. In reality, trees have not been completely freed from concrete at any location within the municipal area.

That at a few selective locations, concrete has been removed only up to approximately **six inches around the trunks of about 50–55 trees**, and bricks have been laid therein, whereas **concrete/cemented surfaces still exist around the root zones of the trees**, thereby neither ensuring the protection of the trees nor complying with environmental norms.

That such partial and cosmetic action completely defeats the very objective of tree protection and also appears to be an attempt to mislead this Hon'ble Tribunal.

That the said facts were clearly, specifically, and with supporting evidence brought on record by the Applicant in his **objection dated 15.09.2025**. In support thereof, the Applicant had annexed **photographs of trees encased in concrete located within the Municipal Corporation premises and on the roads surrounding the Municipal Corporation**, which are duly available on record as **Evidence Nos. 120 to 123**.

15. यह कि प्रतिवादी संख्या- 12 द्वारा उक्त पत्र में यह भी उल्लेख किया गया है कि यदि आवेदक को उक्त पृष्ठांक पर दर्शाए गए वृक्षों के डी-कंक्रीटीकरण के संबंध में कोई आपत्ति हो, तो वह तीन दिवस के भीतर अवगत कराए, अन्यथा यह मान लिया जाएगा कि आवेदक उक्त कार्यवाही से संतुष्ट है। यह कथन भ्रामक, दबावपूर्ण एवं माननीय न्यायाधिकरण के समक्ष लंबित कार्यवाही को प्रभावित करने का प्रयास है, क्योंकि डी-कंक्रीटीकरण की वास्तविक स्थिति आज भी कुछ स्थलों पर अपूर्ण, दिखावटी एवं केवल तने की सीमित परिधि तक ही की गई है, न कि जड़ों के चारों ओर समुचित रूप से।

15. That Respondent No. 12, in the said letter, has further stated that if the applicant has any objection regarding the de-concretisation of the trees shown on the said pages, he should inform the undersigned within **three days**, failing which it would be presumed that the applicant is satisfied with the action taken. Such a statement is **misleading, coercive and intended to influence the proceedings pending before the Hon'ble Tribunal**, as the actual status of de-concretisation even today remains incomplete and cosmetic at several locations, having been carried out only up to a limited periphery of the tree trunks and not properly around the roots.

16. यह कि यह भी निवेदन है कि प्रतिवादी नगर निगम, झांसी द्वारा इस प्रकार का पत्र प्रेषित कर यह दर्शाने का प्रयास किया जा रहा है कि माननीय न्यायाधिकरण के आदेशों का पूर्ण अनुपालन हो चुका है, जबकि वास्तविकता इसके विपरीत है। इस प्रकार का पत्र आवेदक पर अनुचित दबाव बनाकर तथ्यों को स्वीकार कराने तथा भविष्य में न्यायिक कार्यवाही से आवेदक को वंचित करने के उद्देश्य से भेजा गया प्रतीत होता है।

16. That it is further submitted that by issuing such a letter, the Municipal Corporation, Jhansi is attempting to create an impression that the orders of the Hon'ble Tribunal have been fully complied with, whereas the reality is otherwise. Such a letter appears to have been sent with the intention of exerting undue pressure upon the applicant to compel acceptance of the stated facts and to deprive the applicant of pursuing further judicial remedies in the future.

17. यह कि इसके अतिरिक्त, यह अत्यंत गंभीर विषय है कि उक्त प्रकरण में पैरवी किए जाने के कारण नगर निगम झांसी से संबंधित ठेकेदारों/असामाजिक तत्वों द्वारा आवेदक को लगातार मौखिक रूप से धमकियाँ दी जा रही हैं, जिनमें यह कहा जा रहा है कि यदि आवेदक ने इस प्रकरण में पैरवी करना बंद नहीं किया तो उसे गंभीर परिणाम भुगतने होंगे। उक्त धमकियाँ न केवल आवेदक की व्यक्तिगत सुरक्षा पर प्रतिकूल प्रभाव डालती हैं, बल्कि यह न्यायिक प्रक्रिया में हस्तक्षेप एवं पर्यावरण संरक्षण से जुड़े जनहित प्रयासों को दबाने का गंभीर अपराध है।

17. That, in addition thereto, it is an extremely serious matter that, on account of the applicant pursuing this case, the applicant has been continuously subjected to **oral threats** by contractors and/or anti-social elements associated with the Municipal Corporation, Jhansi, stating that if the applicant does not stop pursuing the present matter, he will have to face **serious consequences**. Such threats not only adversely affect the personal safety and security of the applicant, but also amount to **interference with the judicial process** and constitute a grave offence aimed at suppressing public interest efforts relating to environmental protection.

18. यह कि आवेदक यह स्पष्ट करना चाहता है कि ऐसी किसी भी धमकी, दबाव अथवा पत्राचार के बावजूद वह पर्यावरण संरक्षण के इस जनहितकारी प्रकरण में माननीय न्यायाधिकरण के समक्ष सत्य एवं वास्तविक स्थिति प्रस्तुत करता रहेगा और किसी भी प्रकार की तथाकथित "संतुष्टि" व्यक्त नहीं की गई है।

18. The applicant wishes to clarify that despite any such threats, pressures, or correspondence, he shall continue to present the true and factual situation before the

Hon'ble Tribunal in this public interest environmental matter, and no so-called 'satisfaction' has been expressed in any manner.

19. यह कि इसके बावजूद, आज दिनांक तक प्रभागीय वन अधिकारी, झांसी अथवा संयुक्त समिति द्वारा आवेदक द्वारा उपलब्ध कराए गए विवरण के आधार पर कोई प्रभावी, ठोस एवं दृश्यात्मक कार्यवाही नहीं की गई है, जिससे माननीय न्यायाधिकरण के आदेशों का उद्देश्य निष्फल हो रहा।

19. That despite this, to date, neither the Divisional Forest Officer, Jhansi, nor the Joint Committee has taken any effective, concrete, and visible action based on the information provided by the applicant, thereby rendering the purpose of the Hon'ble Tribunal's orders ineffective.

20. यह कि नारायण बाग के हजारों वृक्षों को काटकर दो बड़े नालों और पाथवे का निर्माण किया गया है। जिसके लिए नारायण बाग के लगभग 12X2300 मीटर (पाथवे) हरे-भरे क्षेत्र को और लगभग 15X2300 मीटर (नाला) हरे-भरे क्षेत्र को उजाड़ दिया गया है। तथा पाथवे के निर्माण के दौरान कई विशाल वृक्षों और कच्चे क्षेत्र को सीमेंटेड कर दिया था जिसके कारण वह सुख गए है। जिसे OA NO. 1075/2024 के पैरा 5 एवं आपत्ति दिनांक 15.09.2025 के पैरा 7 में अंकित किया गया है। जिसे EA NO. 11/2025 में संलग्न फोटोग्राफ में स्पष्ट देखा जा सकता है। जिसके संबंध में आज तक कार्यवाही नहीं की गई है।

20. That thousands of trees in **Narayan Bagh** have been cut for the construction of two large drains and a pathway, for which approximately **12 × 2300 meters of green area for the pathway** and about **15 × 2300 meters of green area for the drain** have been devastated. Further, during the construction of the pathway, several large trees and kutcha areas were cemented over, as a result of which the said trees have dried up. These facts have been specifically recorded in **paragraph 5 of O.A. No. 1075/2024** and **paragraph 7 of the objection dated 15.09.2025**, and are also clearly visible in the photographs annexed with **E.A. No. 11/2025**. Despite this, no action has been taken till date in respect thereof.

21. यह कि उक्त निष्क्रियता मा. न्यायाधिकरण के आदेश दिनांक 18.09.2025 एवं मूल आदेश दिनांक 21.08.2025 की स्पष्ट अवहेलना है तथा इसके कारण पर्यावरण को निरंतर एवं अपूरणीय क्षति पहुँच रही है। तथाकथित विकास एवं सौंदर्यीकरण की आड़ में संबंधित अधिकारियों द्वारा झांसी क्षेत्र की सड़कों के किनारे स्थित लगभग 65 प्रतिशत वृक्षों को नष्ट कर दिया गया है तथा सड़कों के साथ स्थित हरित एवं कच्चे क्षेत्रों का व्यापक स्तर पर कंक्रीटीकरण कर दिया गया है, जो माननीय न्यायाधिकरण के आदेशों, पर्यावरणीय मानदंडों एवं स्थापित विधिक प्रावधानों का स्पष्ट उल्लंघन है।

21. That the aforesaid inaction constitutes a clear violation of the orders of the Hon'ble Tribunal dated 18.09.2025 and the original order dated 21.08.2025, and as a consequence thereof, the environment is being subjected to continuous and irreparable damage. Under the guise of so-called development and beautification, the concerned authorities have destroyed approximately 65 percent of the trees situated along the roads in the Jhansi region, and extensive concretization has been carried out over the green and kutcha areas along the roads, which amounts to a blatant violation of the orders of the Hon'ble Tribunal, environmental norms, and established statutory provisions.

प्रार्थना

अतः माननीय न्यायाधिकरण से सविनय प्रार्थना है कि-

अ. यह अभिलेखित किया जाए कि आवेदक द्वारा दिनांक 27.09.2025 को प्रभागीय वन अधिकारी, झांसी को वृक्षों का पूर्ण विवरण विधिवत उपलब्ध करा दिया गया था।

आ. संयुक्त समिति को निर्देशित किया जाए कि वह आवेदक द्वारा प्रस्तुत विवरण के आधार पर सम्पूर्ण एवं वास्तविक स्थलीय निरीक्षण कर शेष कंक्रीटीकृत वृक्षों का पूर्ण डी-कंक्रीटीकरण सुनिश्चित करे।

इ. अवैध वृक्ष कटान के मामलों में दोषी व्यक्तियों/संस्थाओं के विरुद्ध पर्यावरणीय क्षतिपूर्ति का निर्धारण एवं कठोर दंडात्मक कार्यवाही सुनिश्चित की जाए तथा

ई. अनुपालन की विस्तृत, कारणयुक्त एवं फोटो-साक्ष्य सहित रिपोर्ट माननीय न्यायाधिकरण के समक्ष प्रस्तुत करने के निर्देश दिए जाएं।

उ. प्रतिवादी संख्या–12 नगर निगम, झांसी द्वारा प्रेषित पत्रांक 113 दिनांक 01.12.2025 को रिकॉर्ड पर लेकर उसकी सत्यता की जांच कराई जाए।

ऊ. आवेदक को मिल रही धमकियों को न्यायिक प्रक्रिया में हस्तक्षेप मानते हुए उचित संरक्षण एवं निर्देश पारित किए जाएं।

ऋ. मूल आवेदन OA No. 1075/2024, निष्पादन आवेदन EA No. 11/2025 तथा आपत्ति दिनांक 15.09.2025 में आवेदक द्वारा उल्लेखित समस्त तथ्यों, आरोपों, उल्लंघनों, दस्तावेज़ों, मांगों एवं प्रार्थनाओं को इस Additional Submission के माध्यम से पुनः अंगीकार किया जाता है, जिन्हें यहां संदर्भ स्वरूप सम्मिलित माना जाए तथा जिन पर माननीय न्यायाधिकरण द्वारा कठोर, प्रभावी एवं समयबद्ध आदेश पारित किए जाने की प्रार्थना है।

PRAYER

In view of the above, it is most respectfully prayed before the Hon'ble Tribunal that:-

(a) It be placed on record that the applicant had duly furnished the complete details of the trees to the Divisional Forest Officer, Jhansi, on 27.09.2025.

(b) The Joint Committee be directed to conduct a comprehensive and actual site inspection on the basis of the details submitted by the applicant and to ensure complete de-concretization of the remaining concretized trees.

(c) In cases of illegal tree felling, environmental compensation be assessed and stringent penal action be ensured against the guilty individuals/entities; and

(d) Directions be issued to submit a detailed, reasoned compliance report along with photographic evidence before the Hon'ble Tribunal.

(e) The letter bearing No. 113 dated 01.12.2025 submitted by Respondent No.-12, Municipal Corporation, Jhansi, be taken on record and its veracity be duly examined.

(f) Considering the threats being received by the applicant as interference in the judicial process, appropriate protection and necessary directions be issued.

(g) All facts, allegations, violations, documents, demands, and prayers stated by the applicant in the Original Application OA No. 1075/2024, Execution Application EA No. 11/2025, and objections dated 15.09.2025 are hereby reaffirmed and reiterated through this Additional Submission, and may be treated as incorporated herein by reference, with a prayer that the Hon'ble Tribunal be pleased to pass strict, effective, and time-bound orders thereon.

दिनांक 15.09.2025

आवेदक/आपत्तिकर्ता
नरेन्द्र कुशवाहा
नरेन्द्र कुशवाहा (आर.टी.आई. एवं पर्यावरण कार्यकर्ता)
पता- पिछोर, थाना नवाबाद, झांसी, उत्तर प्रदेश 284128
ई-मेल-narendrakumarjhansi82@gmial.com
मो. 9452041529

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Execution Application No.11 OF2025
In
Original Application No. 1075 OF2024

IN THE MATTER OF:

Narendra Kushwaha ......Applicant

Versus

Union of India & Ors .....Respondents

<u>शपथ-पत्र</u>

शपथकर्ता मिनजानिब- नरेन्द्र कुशवाहा (आर.टी.आई. एवं पर्यावरण कार्यकर्ता) पुत्र श्री मुन्नालाल कुशवाहा पता- पिछोर, थाना नवाबाद, झांसी, उत्तर प्रदेश 284128

मैं शपथकर्ता उपरोक्त शपथपूर्वक निम्नलिखित ब्यान करता हूं:-

1. यह कि शपथकर्ता उपरोक्त प्रकरण में आवेदक है तथा हालात प्रकरण से पूरी तरह से वाकिफ हैं।
2. यह कि आवेदक की ओर से प्रस्तुत उक्त Additional Submission में सही-सही तथ्यों में तहरीर किया गया है। जिन्हें पुनः संक्षिप्ता के कारण शपथपत्र में दोहराया नहीं जा रहा है इसलिए उन्हें इस शपथ-पत्र में अडॉप्ट किया जा रहा है जो इस शपथ-पत्र का भाग माना जावें।

मैं शपथकर्ता तस्दीक करता हूं कि शपथकर्ता/आवेदक की ओर से प्रेषित Additional Submission की विषय-वस्तु मेरे निजी ज्ञान से सब सच व सही है कोई बात झूठी नहीं है यह तस्दीक आज दिनांक 15-12-2025 को वमुकाम अहाता कचहरी झांसी में की गयी।

शपथकर्ता

नरेन्द्र कुशवाहा

Narendra Kushwaha

Serial No. 2201 Date........
Certified that the foregoing statement was sworn before me this day at........
by shri/smt./kum........
whom the contents of the affidavit have been read over and ... who is
Identified by shri........
Received the legal fee Rs. 35-00 Cash

PRAKASH NARAIN DWIVEDI
ADVOCATE
NOTARY JHANSI DISTRICT
15-12-25

GOVT. OF U.P. (INDIA) NOTARY Prakash Narain Dwivedi H.Q. Jhansi R.No. 47 (3)/82

Gmail Narendra Kumar <narendrakumarjhansi82@gmail.com>

माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), नई दिल्ली के आदेश दिनांक 18.09.2025 के अनुपालन में वृक्षों के कंक्रीटीकरण से संबंधित विवरण प्रेषण।

2 messages

Narendra Kumar <narendrakumarjhansi82@gmail.com> Sat, Sep 27, 2025 at 12:42 PM

To: dfojh-up@nic.in
Cc: secy-moef@nic.in, csup@nic.in, IGRS pccf-up <pccf-up@nic.in>, chairman@uppcb.in, ms@uppcb.in, psecup.urbandev@nic.in, commjha@nic.in, dmjha@nic.in, ggp_jhansi@rediffmail.com, jda_jhansi@rediffmail.com, nagarayukta@jnnjhansi.com, rg.ngt@nic.in, judicial-ngt@gov.in

To
भागीय वनाधिकारी (DFO), झाँसी वन प्रभाग
ईमेल: **dfojhansi@gmail.com**

महोदय,

सादर निवेदन है कि माननीय नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली के आदेश दिनांक **18.09.2025** के अनुपालन में, झाँसी महानगर क्षेत्र में वृक्षों के कंक्रीटीकरण से प्रभावित एवं अप्रभावित वृक्षों का विवरण प्रस्तुत करने हेतु संलग्न आवेदन (Application.pdf) प्रेषित किया जा रहा है।

कृपया संलग्न प्रकरण पर आवश्यक कार्यवाही करना सुनिश्चित करें।

प्रतिलिपिः- समस्त प्रतिवादिगण को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कि जा रही है।

संलग्नक: Application.pdf

भवदीय,

नरेन्द्र कुशवाहा
(आर.टी.आई. एवं पर्यावरण कार्यकर्ता)
पता- पिछोर, थाना नवाबाद, झाँसी, उत्तर प्रदेश 284128
मो. 9452041529
ईमेल: narendrakumarjhansi82@gmail.com

Application.pdf
274K

16241
29-09-25

सेवा में,

प्रभागीय वनाधिकारी (DFO) झाँसी वन प्रभाग,
ईमेल: dfojhansi@gmail.com

विषय: माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), नई दिल्ली के आदेश दिनांक 18.09.2025 के अनुपालन में, झाँसी महानगर में कंक्रीटीकरण से प्रभावित/नष्ट हुए वृक्षों का विवरण प्रस्तुत करने के संबंध में।

D.F.O. Jhansi

संदर्भ: एन.जी.टी. का आदेश दिनांक 18.09.2025 (ई.ए. सं. 11/2025, ओ.ए. सं. 1075/2024 में)।

आयुक्त झाँसी मण्डल, झाँसी 27.9.2025

महोदय,

उपरोक्त विषय और संदर्भित आदेश के क्रम में, मैं, **नरेंद्र कुशवाहा**, झाँसी महानगर में वृक्षों के कंक्रीटीकरण के संबंध में आपको निम्नलिखित विवरण और आपत्ति प्रस्तुत कर रहा हूँ।

माननीय नेशनल ग्रीन ट्रिब्यूनल ने अपने आदेश दिनांक **18.09.2025** के माध्यम से आवेदक को यह निर्देश दिया है कि वह उन कंक्रीट से ढके हुए पेड़ों का **पूरा विवरण** संयुक्त समिति (जिसमें आप भी एक सदस्य हैं) को प्रस्तुत करे, जिनके संबंध में ट्रिब्यूनल के पूर्ववर्ती आदेश दिनांक 21.08.2024 और 26.02.2025 के निर्देशों तहत **कार्यवाही नहीं की गई है या अपूर्ण कार्यवाही की गई है।**

तथ्य एवं वृक्षों की वर्तमान स्थिति:

1. उक्त प्रकरण में समिति की आख्या दिनांकित **26.05.2025** में कहा गया है कि नगर निगम के समस्त 60 वार्डों में **971 स्थलों** पर वृक्षों के ईर्द-गिर्द से पक्का कार्य हटाने की जानकारी दी गई है। **जबकि वास्तविकता यह है** कि कुछ स्थानों पर **केवल 50-55 वृक्षों** के तने की लगभग **6 इंच परिधि** से ही कंक्रीट हटाया गया है और वहाँ ईंटें लगाई गई हैं।
2. **नारायण बाग** के हजारों वृक्षों को काटकर दो बड़े नालों और पाथवे का निर्माण किया गया है। जिसके लिए नारायण बाग के लगभग 12X2300 मीटर (पाथवे) हरे-भरे क्षेत्र को और लगभग 15X2300 मीटर (नाला) हरे-भरे क्षेत्र को उजाड़ दिया गया है। तथा पाथवे के निर्माण के दौरान कई विशाल वृक्षों और कच्चे क्षेत्र को सीमेंटेड कर दिया था।
3. झाँसी महानगर के **चौराहों, तिराहों, कॉलोनियों, वार्डों और मोहल्लों की सड़कों** पर लगे वृक्षों के तनों को पूरी तरह से कंक्रीट/सीमेंट से ढक दिया गया है।
4. इस **कंक्रीटीकरण** के कारण वृक्षों के तने, जिनकी जड़ें हवा और पानी से वंचित हो गई हैं, जिससे लगभग 65 प्रतिशत वृक्ष **सूख कर नष्ट हो गए हैं** और कुछ नष्ट होने की कगार पर हैं।

कार्यालय प्रभागीय वनाधिकारी, झाँसी
दिनांक 03.10.2025
पंजीकरण सं० 618
पत्रांक सं० 10-1

29/09/2025
प्रभागीय वनाधिकारी

5. यह गंभीर स्थिति ट्रिब्यूनल के आदेशों का घोर उल्लंघन है और पर्यावरण को अपूरणीय क्षति पहुँचा रही है।

माननीय ट्रिब्यूनल के आदेश के अनुपालन में, कंक्रीटीकरण से प्रभावित/नष्ट हुए वृक्षों वाले प्रमुख क्षेत्रों की **विवरण सूची** इस पत्र के साथ प्रस्तुत की जा रही है।

अतः आपसे अनुरोध है कि माननीय एन.जी.टी. के आदेश दिनांक 18.09.2025 का संज्ञान लेते हुए, मेरे द्वारा उपलब्ध कराए गए इस विवरण (संलग्न सूची सहित) के साथ-2 **मूल आवेदन, निष्पादन आवेदन और आपत्ति** में उल्लिखित तथ्यो एवं आरोपों के आधार पर **संयुक्त समिति** के सदस्य के रूप में, **तत्काल प्रभाव से आगे की आवश्यक कार्यवाही** सुनिश्चित करने का कष्ट करें, ताकि शेष वृक्षों को बचाया जा सके और नष्ट हुए पेड़ों के संबंध में वैधानिक कार्रवाई की जा सके।

दिनांक 27.09.2025

प्रतिलिपि:- समस्त प्रतिवादिगण को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कि जा रही है।

भवदीय

नरेन्द्र कुशवाहा

नरेन्द्र कुशवाहा
(आर.टी.आई. एवं पर्यावरण कार्यकर्ता)
पता- पिछोर, थाना नवाबाद, झांसी, उत्तर प्रदेश 284128
ई-मेल-narendrakumarjhansi82@gmial.com
मो. 9452041529

झाँसी महानगर के कंक्रीटीकरण से प्रभावित वृक्षों के क्षेत्रों का विवरण, निम्न क्षेत्रों और उनसे लिकलने वाली सड़कों पर लगे वृक्षों को काटा और कंक्रीटीकरण किया गया है।

Ward and Mohalla List

- **Ward 1: Hansari Gird-I, Mohallas:** Hansarigird (Eastern part), Kumahartoli, Gwaltoli, Rajgarh, and Anjani Nagar Etc.
- **Ward 2: Talpura-I, Mohallas:** Aivat Market, D.C. Primary School, Kambal Mill, Kalimai Talpura, Nadan, and Ravidas Temple Etc.
- **Ward 3: Bhatta Gaon, Mohallas:** Mathurapura, Bhattagaon, Khirakpatti, and Srinagar Etc.

- **Ward 4: Khushipura-I, Mohallas:** Khushipura, Government District Library, Shiksha Bhawan, Bipin Bihari Inter College, Christian Hospital, Madiya, Office of District Panchayat, and Nagariya colony Etc.
- **Ward 5: Esaitola-I, Mohallas:** Isaitola, Biharipura, Summer Nagar, Shastri Nagar, Kamal Singh Farm House, Kabristan, and Noor Nagar Etc.
- **Ward 6: Nainagarh, Mohallas:** Nainagarh Etc.
- **Ward 7: Kachhiyana Puliya No. 9, Mohallas:** Kachhiyana, Kabristan, Chhoti Maszid, Tapariyan, Tanki wala chetra, Ishawari Nagar, and Rajgarh Purana Etc.
- **Ward 8: Nai Basti-I, Mohallas:** Nai Basti, Mahila bhagini mandal, Khajurbagh, Idgah, Mehndi Bagh, Indrapuri Colony, Hathi khana, Patla ke Hanuman, and Ayurvedic Anusandhaan Sansthan Etc.
- **Ward 9: Hansari Gird-II, Mohallas:** Roadways Workshop, Harijan colony, Tapariyan, Sarandhara nagar Residential Colony, Govind Nagar, and Rajgarh Dairy Farm Etc.
- **Ward 10: Nainagarh South-I, Mohallas:** Southern part of Nainagarh, Rajiv Nagar, and Mahaviran Etc.
- **Ward 11: Bahar Sainyar Gate, Mohallas:** Outside Saiyyar Gate, Markazi Maszid, Fort Bazar, Rajhans Petrol Pump, and Balmiki Mandir Etc.
- **Ward 12: Schoolpura, Mohallas:** Chamariyana, Billeshwar, Maharajpura, Sheikhbada, Tola Badluram, Schoolpura, Silvart ganj, Imamabada, Gudripura, and Isalam ganj Etc.
- **Ward 13: Koncha Bhanwar, Mohallas:** Koncha bhanwar, Mary, Buda, Sahara colony, Church farm, Ansal colony, J.D.A. colony, Toriya pura, Kuryana, Paramedical, and Nagaria kua Etc.
- **Ward 14: Khushipura-II, Mohallas:** Khushipura, Veeragana Jhalkari Bai Ju. H. School, Vansi Nagar, Maszid, and Madak khana Etc.
- **Ward 15: Gariya Gaon, Mohallas:** Gariya Gao, Saint Juides School, Mohalla police chouki, Premnagar thana, Ambedkar colony, Azad Nagar, and Khaira Etc.
- **Ward 16: Masihaganj, Mohallas:** Masiha ganj, Boudh Nagar, St Mary's High School, Mirza Compound, Kalsi Compound, and Primary Ju. High School Etc.
- **Ward 17: Nandanpura-II, Mohallas:** Nandanpura, Awas vikas colony, Surya Puram, and Kund patha Etc.
- **Ward 18: Talpura-II, Mohallas:** Ambedkar Park, Harijan chhatrawas, New bus stand, Krishi Mandi, R.T.O. Office, Jai Mahakali Transport, Talpura, and Dadiya pura Etc.
- **Ward 19: Bangala Ghat, Mohallas:** Bangala ghat, Hajaryana, Inside Lakshmi Gate, Chaturayana, and Area of Single Bidi Etc.
- **Ward 20: Gudri, Mohallas:** Gudri, Suje khan Khirki, Inside Badagao Gate, Shankar Singh ka Bagicha, Annapurna colony, Vihar Colony, Bahar ka Pura, Verma Colony, Chuna Bhatti, and Chimman Litore ki Bagia Etc.
- **Ward 21: Simaradha, Mohallas:** Simaradha, Karari Pustkalay, Pal Colony, Swami, Hanuman ji ka mandir, and Kashiram Residential colony Etc.

- **Ward 22: Bijoli, Mohallas:** Bijoli, Rajgarh, UPSIDC, Industrial Growth Centers, Ramnath City, and P.A.C. Colony Etc.
- **Ward 23: Lahargird-I, Mohallas:** Lahar, Ras Bahar Colony, Nalganj, and Atri ka bagicha Etc.
- **Ward 24: Simraha, Mohallas:** Simraha, Bhagvantpura, Singarra, Maharshi Balmiki School Area of Bundelkhand university, and Karguwa Jain Temple Etc.
- **Ward 25: Bagicha Puliya no 9, Mohallas:** Idgah, Badakua, Tikoniya, Allahabadi, Badi Maszid, Rail ganj, Bagicha, Mahobiya, Naya pura, Sunaryana, Dadamiya, Khichadipura, Thakuryana, and Tapriyan Etc.
- **Ward 26: Isitola Tola-II, Mohallas:** Isitola, Purviya Tola, Khati Baba, Nirmala Convent School, Pandey Farm, Anwar Farm, and Sherwood School Etc.
- **Ward 27: Dadiyapura-II, Mohallas:** Outside Lakshmi Gate, Dadiyapura, Kali Ji ka mandir, Gangadhar Rao's ki Samadhi, Shivaji Nagar, Kailash residency, and Chiranjeevi Medical Center Etc.
- **Ward 28: Hirapura, Mohallas:** Ganeshpura, Kailash Temple, Ratanpura, Gurudwara, Pratap pura, and Hirapura Etc.
- **Ward 29: Nainagarh South-II, Mohallas:** Southern part of Nainagarh, Hata pyare lal, Jeevanpura, Manoharpura, and Rajiv Nagar Etc.
- **Ward 30: Aligol-I, Mohallas:** Outside Unnao Gate, Panchavati, Shamshanghat, Bhandari Gate, outside Bhairo khirki, and Nagar Nigam khanti Etc.
- **Ward 31: Lahargird-II, Mohallas:** Lahar gird, Harikishan Degree College, Brahmnagar colony, Polytechnic, and Naya Gaon Etc.
- **Ward 32: Pichhor, Mohallas:** Veerangana Colony, Pichhor, Gumna Wara, and Maharana Pratap Nagar Etc.
- **Ward 33: Bahar Orchha Gate II, Mohallas:** Outside Orchha gate, kasai Mandi, Khanti, Bankers colony, Gangadhar Rao's ki Samadhi, Lakshmi talab, Om Shanti Nagar, Padam ka bagh, Khatik colony, Lavkush Colony, M.B. Public School, and Dev lal chobe ka akhada Etc.
- **Ward 34: Nai Basti II, Mohallas:** Nai Basti, Sharda Hills colony, Lakshmi Vyamashala, Ashiq chauraha, Shia Maszid, Katerawali Haveli, and Khai Mohalla Etc.
- **Ward 35: Nandanpura-I, Mohallas:** Nandanpura, Deendayal Nagar, Balaji puram, Isaitola, Surya Puram, and Kundpatha Etc.
- **Ward 36: Premganj-II, Mohallas:** Premganj, Raiganj, Singal pura, Khalsa School, and Tandon Garden Etc.
- **Ward 37: Bahar Datia Gate-II, Mohallas:** Outside Datia gate, Bansal Colony, D.A.B. College, Nai basti, KG Convent School, and Lakshmi Vidya Mandir School Etc.
- **Ward 38: Aligol-II, Mohallas:** Aligol, Bhairo Khirki, Sarai, Outside Datia Gate, and Mewatipura Etc.

- **Ward 39: Azadganj, Mohallas:** Azadganj, Masiha ganj, Subhash Market Sipri, Pila Girja Ghar, Best compounds, Charli Ganj, Taj Compound, and Sahani Compound Etc.
- **Ward 40: Civil Line Northern Part, Mohallas:** Civil Lines, area behind Chitra cinema, Gwaltoli, Sevaram Oil mill, Circuit house area, B.K.D. College, Hydil colony, Jal Nigam colony, Nagar Nigam compound, Prakash hotel, area behind Elite from Income tax office, and Srinath Hotel Etc.
- **Ward 41: Bahar Datia Gate-I, Mohallas:** Home Guard Training Center, Pathoriya, Datia Gate Filters, Outside Datia gate, Salim ka bagicha, Nagar Nigam Khanti, Kasole ka bagicha, Harish Gupta ka bagicha, Saraswati Shishu Mandir, Pitambara colony, and Friends colony Etc.
- **Ward 42: Nandanpura III, Mohallas:** Sangam Vihar colony, K. K. Puri, Piriya Khod, Bankers' Colony, Awas Vikas Colony, Haji Petrol Pump, Nadi khodan, Indian Gas Colony, and Rajghat colony Etc.
- **Ward 43: Sagar Gate, Mohallas:** Sagar Gate, Tilayani Bazariya, Baidraj, and Jugyana Etc.
- **Ward 44: Nankanganj, Mohallas:** Chaman ganj, Nanak ganj, Arya Kanya, Nehru Park, Tandon Road, Rai ganj, and area of Pandit Vivah Ghar up to the drain Etc.
- **Ward 45: Chhaniyapura, Mohallas:** Chhaniyapura, Inside Orchha Gate, and Subhash Ganj Etc.
- **Ward 46: Premganj**, **Mohallas:** Premganj, Rajkiya Poold Housing Colony, Germany Hospital, Adarsh Nagar, Nal ganj, Braham nagar colony, Power House, Thana sipri bazaar, Purani chungee Tanki, and Siddheshwar Nagar Etc.
- **Ward 47: Talaiya**, **Mohallas:** Talaiya, Inside the Sainyar Gate, Kushtyana, Minarva cinema, and Kali Wadi Etc.
- **Ward 48: Mewatipura**, **Mohallas:** Inside Unnao Gate, Mewatipura, Inside Bhanderi gate, and Itwari ganj Etc.
- **Ward 49: Civil Line West Part**, **Mohallas:** Civil Lines, Central Hotel, Ministerial housing colony, Rishab Hotel, Officers colony, Gondu Compound, Refugee Calony, Satish Nagar, Commissioner House, and C.P. Mission Compound Etc.
- **Ward 50: Dadiyapura-I**, **Mohallas:** Outside Badagoan gate, Sujekhan khirki, Shamshanghat, Master colony, Madrasi colony, Gopal ka bagicha, Mahakaleshwar mandir, Anjani ke Hanuman, and Satyam colony Etc.
- **Ward 51: Civil Line Southern Part II**, **Mohallas:** area behind the district jail, Christ the King Primary, Gudindo Compound, Edelaji Vice Compound, Karyalay wan vibhag, Vyapar kar karyalay, Gharaiya line police awas, Rani Laxmi Bai Eye Hospital, Office Superintendent of Police, Thana Nawabad, Allahabad Bank Chauraha, Mr. Ramesh Sharma awas ke peeche Hydle colony, Jain Nursing Home to Vijay Kankan's house, Chatai ke Hanuman, and Christ the King College to Dr. Rathore's house Etc.
- **Ward 52: Mukarayana**, **Mohallas:** Mukarayana, Rai ka tajiya, Visatkhana, and Darigaran Etc.

- **Ward 53: Bahar Khanderao Gate**, **Mohallas:** Outside Khanderao Gate, Civil Lines, Talpura, Railway line, Bada Tal, Toriya Pura, and Amilya Tal Etc.
- **Ward 54: Bahar Orchha Gate-I**, **Mohallas:** Outside Orchha Gate, Primary School, Talaiya, Sharda Convent Etc.
- **Ward 55: Civil Line Southern Part-I**, **Mohallas:** Behind the post office, Civil Lines College, Collectorate, Tahsildar Office, Civil Judge Court, Christian College, Municipal Corporation, Namgyan Digambara Jain Temple, State Bank of India main branch, Sambhu Garden, Munsik, Jagan, Jernail Singh Toriya Etc.
- **Ward 56: Tara Narasingh Rao**, **Mohallas:** Bandhaiya, Tara Narasingh Rao, Inside Datia Gate, Chandan Toriya, Idgah Etc.
- **Ward 57: C.P. Mission Compound**, **Mohallas:** C.P. Mission Compound, St. Marks College, Girls College, Government Inter College, Municipal Power House, Good Colony Etc.
- **Ward 58: Simraha**, **Mohallas:** Simraha, Gamliganj Toria, Talpura Etc.
- **Ward 59: Dadiya Pura**, **Mohallas:** Darbhinadela, Ganesh Madiya, Sagar Para, Vasudev, Parvaran, Pannalal Etc.
- **Ward 60: Laxmanganj**, **Mohallas:** Sarai, Laxmanganj, Lal Masjid, Lal Madia, Toriya, Gopal Nikhera, Mewariyan Etc.

Area and Colony List

- **Naya Gaon:** Mahendrapuri Etc.
- **Lahargird:** Brahmanagar, Baudhnagar, Kalsi ka Bagicha, and Indraprasthanagar Etc.
- **Rudrapanch Mahal:** Deendayal Nagar and Pushp Vihar Colony Etc.
- **Garhiya:** Iqbal Nagar Etc.
- **Hansari Gird:** Ambedkar Colony, Krishna Nagar (Khera) Etc.
- **Bijauli:** Azad Nagar, Rajgarh Vihar Colony Etc.
- **Jhansi Civil:** Thapak Bagh Pathauriya Etc.
- **Jhansi Khas:** Indrapuri, Anjani Nagar, Annapurna Nagar, and Verma Colony Etc.
- **Dadiyapura:** Shiv Colony and Shivaji Nagar Etc.
- **Talpura:** Shivaji Nagar Etc.
- **Pichhore:** Mayur Vihar, Gumnawara, and Maharana Pratap Nagar Etc.
- **Karguwan:** Kaimasan Nagar Etc.
- **Khailar:** Shakti Nagar Etc.
- **Simrawari:** Tilak Nagar, Kamala Nagar, and Ambedkar Nagar Etc.

Chauraha And Tiraha

BKD Chauraha, Elite Chauraha, Minerva Chauraha, Chitra Chauraha, Jail Chauraha, Kachahari Chauraha, Khanderao Gate Tiraha, Ganesh Chauraha, Medical Bypass Tiraha, Risala Chungi Tiraha Etc.

कार्यालय प्रभागीय वनाधिकारी, झांसी वन प्रभाग झांसी

पत्रांक– 1262 / 10–1 (को0के0) झांसी, दिनांक, अक्टूबर, 16, 2025

नरेन्द्र कुशवाहा,
पिछोर, थाना नवाबाद, झांसी।

विषय– माननीय नेशन ग्रीन ट्रिब्यूनल (NGT), नई दिल्ली के आदेश दिनांक 18.09.2025 के अनुपालन में, झांसी महानगर में कंक्रीटीकरण से प्रभावित/नष्ट हुए वृक्षों का विवरण प्रस्तुत करने के सम्बन्ध में।

संदर्भ– मा0 एन.जी.टी. का आदेश दिनांक 18.09.2025 (ई.ए.सं. 11/2025, ओ.ए.स. 1075/2024 में)।

अवगत करना है कि माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा पारित आदेश दिनांक 18.09.2025 के अनुसार :–

"9. We also the applicant to submit full details of the concretised tress to the DFO, Jhansi, one of the members of the Joint Committee, in respect of which the action in terms of the order of the Tribunal has not been taken or incompleted action has been take."

उक्त के क्रम में आपके द्वारा प्रेषित जानकारी आदेशानुसार अपूर्ण है। आपके द्वारा उपलब्ध की गयी सूचना में झांसी माहनगर के कंक्रीटीकरण से प्रभावित वृक्षों के क्षेत्रों का विवरण, निम्न क्षेत्रों और उनसे निकलने वाली सड़कों पर लगे वृक्षों का विवरण, न प्रदान करते हुये उनसे सम्बन्धित वार्ड/क्षेत्र का विवरण प्रदान किया गया है।

आदेशानुसार झांसी महानगर के कंक्रीटीकरण से प्रभावित वृक्षों के सम्पूर्ण विवरण के अन्तर्गत जी0पी0एस0 रीडिंग/जियो टैग, फोटोग्राफ्स, प्रजाति, आदि की जानकारी चाही गयी है जो आपके द्वारा प्रेषित की गयी सूचना में अप्राप्त है।

अतः आपसे अपेक्षा है कि माननीय एन0जी0टी0 के आदेश दिनांक 18.09.2025 का संज्ञान लेते हुए वृक्षों के कंक्रीटीकरण से सम्बन्धित समस्त 60 वार्डो के 971 स्थलों पर आच्छादित वृक्षों के फोटोग्राफ्स, जियो कोर्डिनेट्स एवं प्रजातिवार संपूर्ण विवरण सात दिवस के भीतर अधोहस्ताक्षरी कार्यालय को उपलब्ध कराना सुनिश्चित करें।

संलग्नक–उपरोक्तानुसार।

(नीरज कुमार आर्य)
प्रभागीय वनाधिकारी
झांसी वन प्रभाग, झांसी

पृष्ठांकन संख्या 1282 /सम दिनांक।

प्रतिलिपि– वन संरक्षक, झांसी वन वृत्त को अवलोकनार्थ प्रेषित।
प्रतिलिपि– उप सचिव झांसी विकास प्राधिकरण, को सूचनार्थ प्रेषित।
प्रतिलिपि– नगर आयुक्त, नगर निगम, को सूचनार्थ प्रेषित।
प्रतिलिपि– क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को सूचनार्थ प्रेषित।
प्रतिलिपि– क्षेत्रीय वनाधिकारी, झांसी को सूचनार्थ प्रेषित।

(नीरज कुमार आर्य)
प्रभागीय वनाधिकारी
झांसी वन प्रभाग, झांसी

Court Case Letter.docx

हरित झाँसी। स्वच्छ झाँसी।

झाँसी नगर निगम, झाँसी

कार्यालय नगर आयुक्त, झाँसी

OFFICE OF THE MUNICIPAL COMMISSIONER, JHANSI

e-mail: nagarayukta@jnnjhansi.com Office Contact No:0510-2332097

संख्या 113 /पी0ए0/अ0न0आ0/न0नि0/2025—26	दिनांकः 01/12/2025

श्री नरेन्द्र कुशवाहा
निवासी— पिछोर थाना नबावाद, झाँसी
मो0नं0 9452041529

विषयः— <u>मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन **Execution Application No. 11/2025 In Original Application No. 1075/2024** नरेन्द्र कुशवाहा बनाम यूनियन ऑफ इण्डिया एवं अन्य में आपत्ति दिनांक 15.09.2025 के सम्बन्ध में।</u>

कृपया अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन **Execution Application No. 11/2025 In Original Application No. 1075/2024** नरेन्द्र कुशवाहा बनाम यूनियन ऑफ इण्डिया एवं अन्य में आपके द्वारा दाखिल की गई आपत्ति दिनांक 15.09.2025 में पृष्ठ संख्या— 120 से 123 तक उल्लेखित दर्शाये गये वृक्षो का डी—कॉक्रीटाईजेशन की कार्यवाही आख्या दाखिल करने के पूर्व ही की जा चुकी है एवं उक्त पृष्ठो पर उल्लेखित बचे हुये वृक्षो की मौके पर डी—कॉक्रीटाईजेशन किया जा चुका है।

यदि उक्त उल्लेखित पृष्ठांक पर दर्शाये गये पेड़ो के डी—कॉक्रीटाईजेशन सम्बन्ध में यदि कोई आपत्ति हो तो अधोहस्ताक्षरी को तीन दिवस में अवगत कराने का कष्ट करें। अन्यथा यह समक्षा जायेगा कि आपकी ओर से उक्त प्रकरण में की गई कार्यवाही से आप सन्तुष्ट है।

अपर नगर आयुक्त
झाँसी नगर निगम, झाँसी

पृष्ठांकन दिनांक तदैव।
प्रतिलिपिः—
नगर आयुक्त महोदय, को सादर सचनार्थ प्रेषित।

अपर नगर आयुक्त
झाँसी नगर निगम, झाँसी

Narendra Kumar <narendrakumarjhansi82@gmail.com>

Tue, Dec 2, 2025 at 8:29 AM

To: dfojh-up@nic.in
Cc: secy-moef@nic.in, csup@nic.in, IGRS pccf-up <pccf-up@nic.in>, chairman@uppcb.in, ms@uppcb.in, psecup.urbandev@nic.in, commjha@nic.in, dmjha@nic.in, ggp_jhansi@rediffmail.com, jda_jhansi@rediffmail.com, nagarayukta@jnnjhansi.com, rg.ngt@nic.in, judicial-ngt@gov.in

माननीय महोदय,

अवगत करना है कि नगर निगम झांसी द्वारा भेजे गए सलंग्न पत्र दिनांक 01.12.2025 से स्पष्ट है पुनः माननीय एनजीटी में झूठी मनगढंत और भ्रामक रिपोर्ट प्रेषित की जा रही है। आपके संज्ञान में पुनः यह तथ्य लाना आवश्यक है कि **नगर निगम द्वारा बार-बार झूठी, मनगढ़ंत एवं भ्रामक रिपोर्ट प्रेषित की जा रही हैं।** वास्तविक स्थिति यह है कि—

1. **झांसी शहर की सड़कों पर लगे पेड़ों के तनों को एपेक्स, सीमेंट, कंक्रीट एवं अन्य निर्माण सामग्रियों से पूरी तरह ढक दिया गया है**, जिससे उनके वायु-संचार और जल अवशोषण की क्षमता बाधित हो गई।

2. इस अवैज्ञानिक व अवैध कंक्रीटीकरण के कारण **लगभग 65 प्रतिशत पेड़ सूखकर नष्ट हो चुके हैं**, और शेष हजारों पेड़ भी कंक्रीट में जकड़े खड़े हैं, जो निरंतर सूख रहे हैं।

3. **सड़कों और कॉलोनियों के कच्चे क्षेत्र को तेज़ी से सीमेंटेड किया जा रहा है**, जिससे पेड़ों की जड़ें दम तोड़ रही हैं तथा पर्यावरणीय क्षति हो रही है।

4. **नारायणबाग क्षेत्र में पाथवे और नालों के निर्माण हेतु बड़ी संख्या में पेड़ काटे गए**, तथा शेष पेड़ों को भी कंक्रीट से घेर दिया गया है। यह पूर्णतः अवैज्ञानिक, पर्यावरण-विनाशकारी और नियम-विरुद्ध है।

5. शहर की **सड़कों, कॉलोनियों, शासकीय विभागों, विद्यालयों आदि में हजारों पेड़ कंक्रीट में दबे हुए हैं**, जिसकी जानकारी नगर निगम अधिकृत रूप से छुपा रहा है तथा अपने बचाव में गलत रिपोर्ट प्रस्तुत कर रहा है।

6. **मेरे द्वारा दिनांक 27.09.2025 को डीएफओ झांसी को विस्तृत विवरण सहित पत्र प्रेषित किया गया था**, जिसमें उपरोक्त सभी तथ्य स्पष्ट रूप से उल्लिखित थे। किन्तु खेद है कि आज तक आपके द्वारा **कोई वास्तविक, प्रभावी या जमीनी स्तर पर कार्यवाही नहीं की गई है।**

अतः आपसे पुनः अनुरोध है कि—

- नगर निगम द्वारा प्रेषित झूठी/भ्रामक रिपोर्टों की जांच कर **निरस्त** किया जाए,
- कंक्रीटीकरण हटाकर पेड़ों के चारों ओर **कम से कम 1.5 मीटर का कच्चा क्षेत्र** तत्काल बहाल कराया जाए,
- सड़कों के कच्चे क्षेत्र को तत्काल बहाल कराया जाए,
- मृतप्राय एवं क्षतिग्रस्त पेड़ों का **वैज्ञानिक आकलन** कराया जाए,
- जिम्मेदार अधिकारियों पर **विधिक/प्रशासनिक कार्यवाही** सुनिश्चित की जाए।

झांसी शहर में बढ़ते प्रदूषण, घटती हरियाली एवं पर्यावरणीय हानि को देखते हुए यह विषय अत्यंत **गंभीर और तात्कालिक** है। फलस्वरूप आपसे अपेक्षा है कि शीघ्र प्रभावी कार्यवाही की जाए।

भवदीय

नरेन्द्र कुशवाहा

(पर्यावरण, आर.टी.आई. एवं सामाजिक कार्यकर्ता)

[Quoted text hidden]

The concrete-encased tree located at the main gate of the office of the Divisional Forest Officer (DFO), Jhansi.

The concrete-encased tree located at the main gate of the office of the Divisional Forest Officer (DFO), Jhansi.

The concrete-encased tree located at the main gate of the office of the Divisional Forest Officer (DFO), Jhansi.

The ongoing concreting/cementing work being carried out around the trees located along the roadside and in the kutcha and green areas can be clearly seen in the photograph shown below.

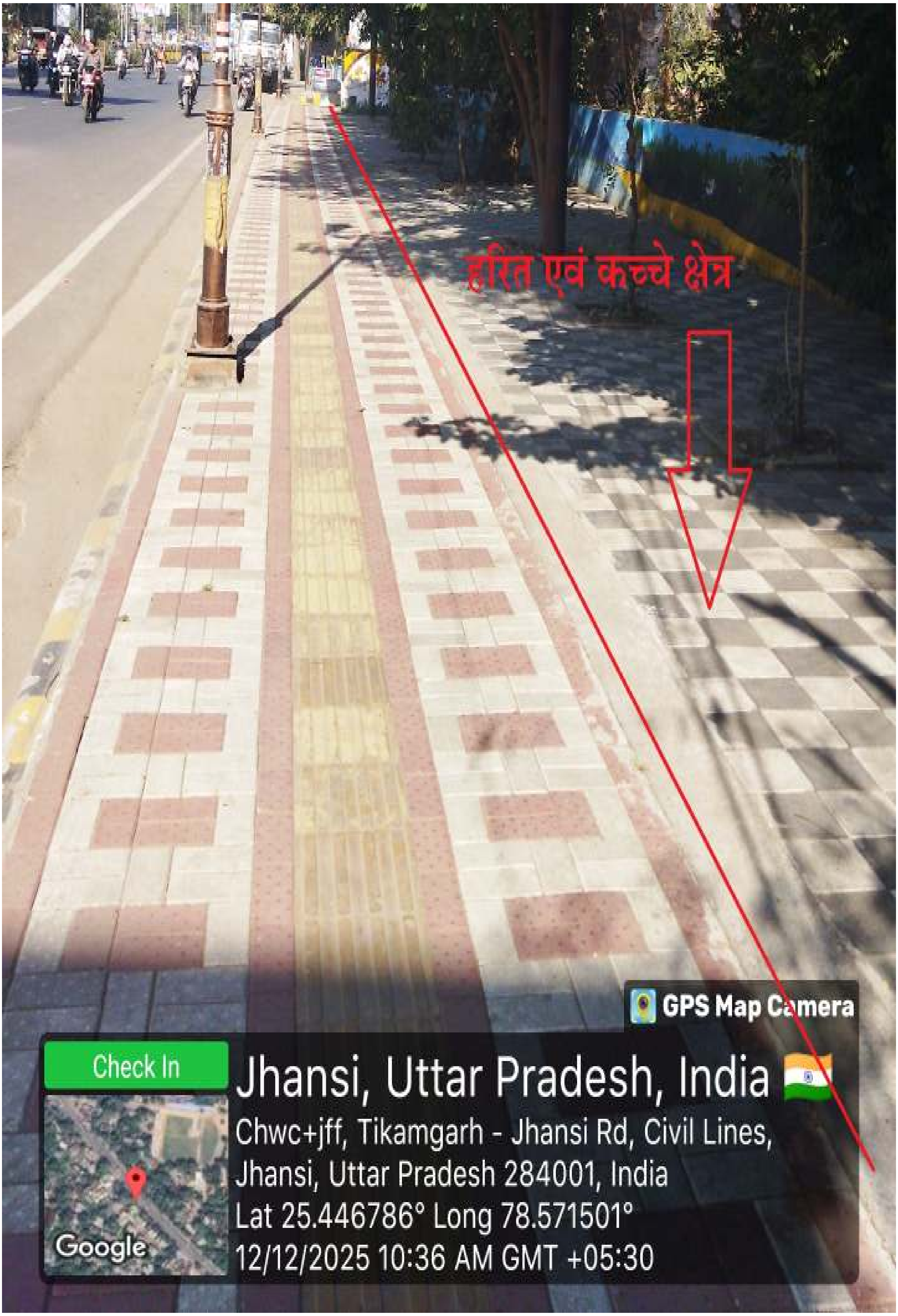
The ongoing concreting/cementing work being carried out around the trees located along the roadside and in the kutcha and green areas can be clearly seen in the photograph shown below.

The ongoing concreting/cementing work being carried out around the trees located along the roadside and in the kutcha and green areas can be clearly seen in the photograph shown below.

The cow dung manure applied on the cemented surface after removing the apex can be clearly seen in the photograph attached/below.

The cow dung manure applied on the cemented surface after removing the apex can be clearly seen in the photograph attached/below.

The cow dung manure applied on the cemented surface after removing the apex can be clearly seen in the photograph attached/below.


हरित एवं कच्चे क्षेत्र
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Chwc+jff, Tikamgarh - Jhansi Rd, Civil Lines,
Jhansi, Uttar Pradesh 284001, India
Lat 25.446786° Long 78.571501°
12/12/2025 10:36 AM GMT +05:30
Google

GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Shop No.07, Gate No.3, Gwalior Rd, Near C.p Mission,
Mission Compound, Jhansi, Uttar Pradesh 284003, India
Lat 25.464005° Long 78.560934°
14/12/2025 02:01 PM GMT +05:30

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fh2r+62c, Shivaji Nagar, Jhansi, Uttar Pradesh
284001, India
Lat 25.450526° Long 78.589863°
14/12/2025 03:06 PM GMT +05:30
Google
UP93U0889

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Chvh+5vw, Jail Chauraha, Civil Lines, Cantt,
Jhansi, Uttar Pradesh 284001, India
Lat 25.442882° Long 78.579786°
12/12/2025 10:52 AM GMT +05:30
Google

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
11, Sipri Bazar, Jhansi, Uttar Pradesh 284003, India
Lat 25.450191° Long 78.560202°
12/12/2025 10:18 AM GMT +05:30
Google

GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fh26+pjh, Civil Lines, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.451745° Long 78.561314°
12/12/2025 10:21 AM GMT +05:30

GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fh26+pjh, Civil Lines, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.451784° Long 78.561297°
12/12/2025 10:20 AM GMT +05:30

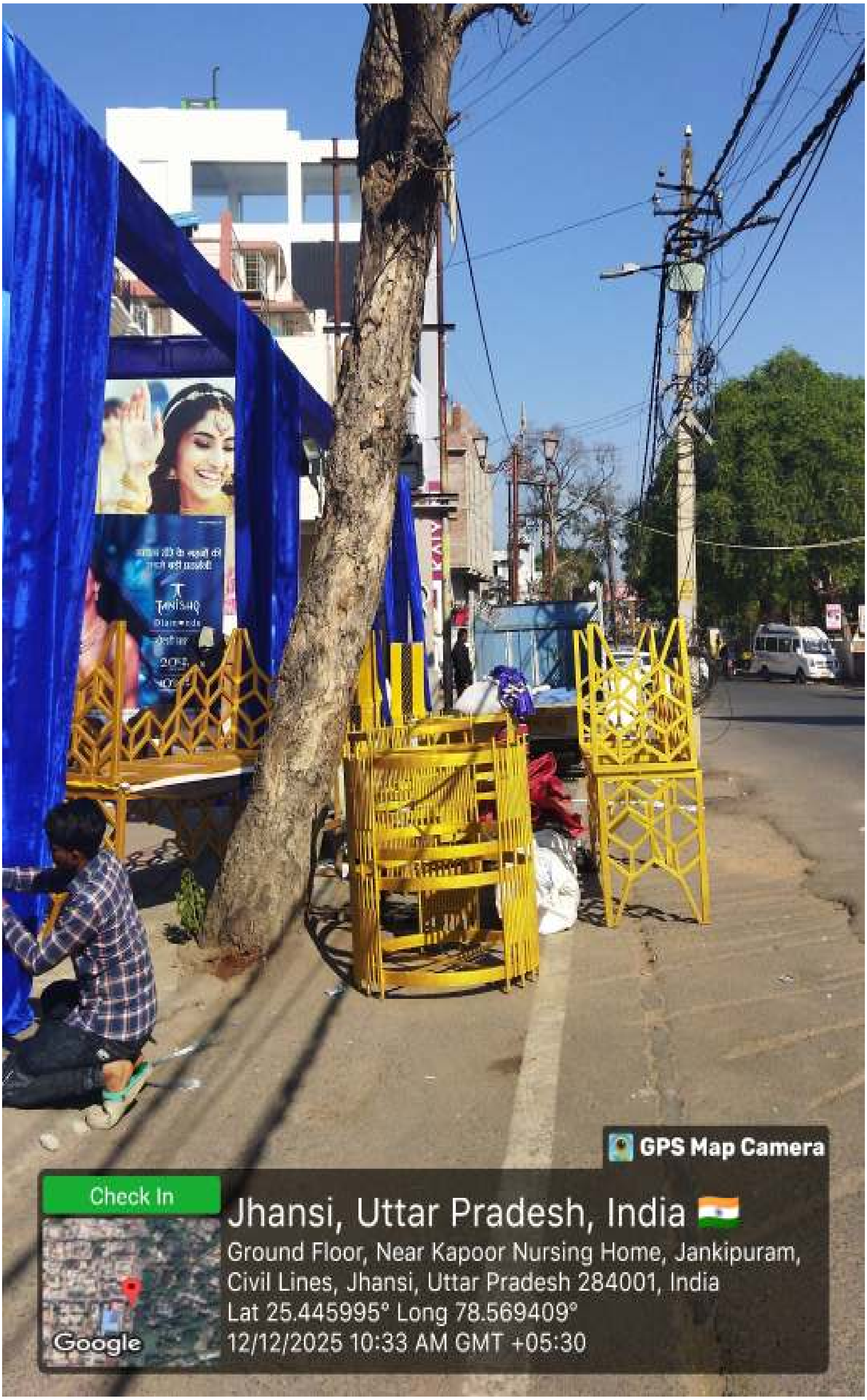
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fh26+pjh, Civil Lines, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.451183° Long 78.561194°
12/12/2025 10:23 AM GMT +05:30
Google

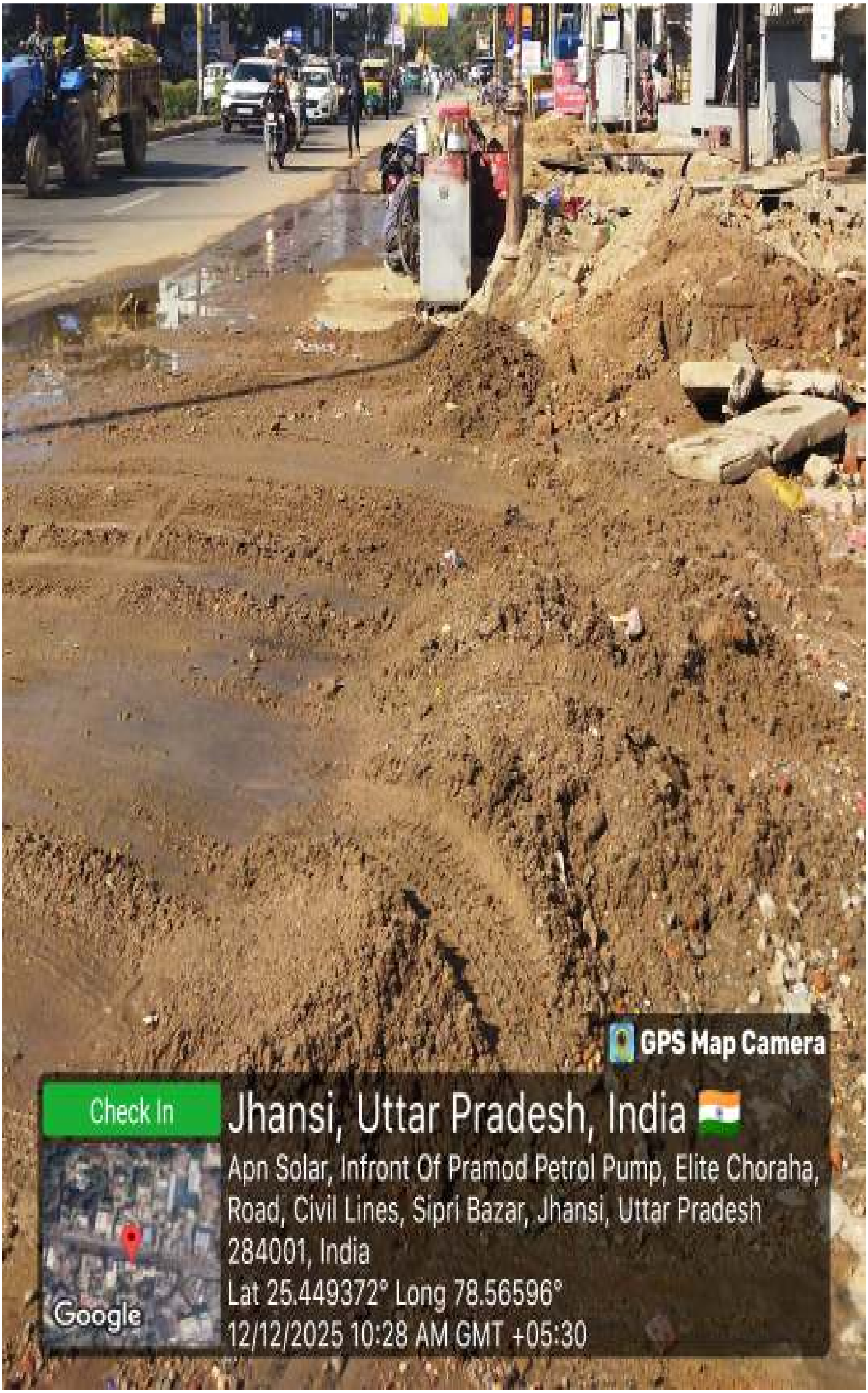
GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Shop No 146 Jail Chouraha, Infront Of Jail, J, Civil Lines, Main Gate, Jhansi, Uttar Pradesh 284001, India
Lat 25.441626° Long 78.575418°
12/12/2025 10:42 AM GMT +05:30

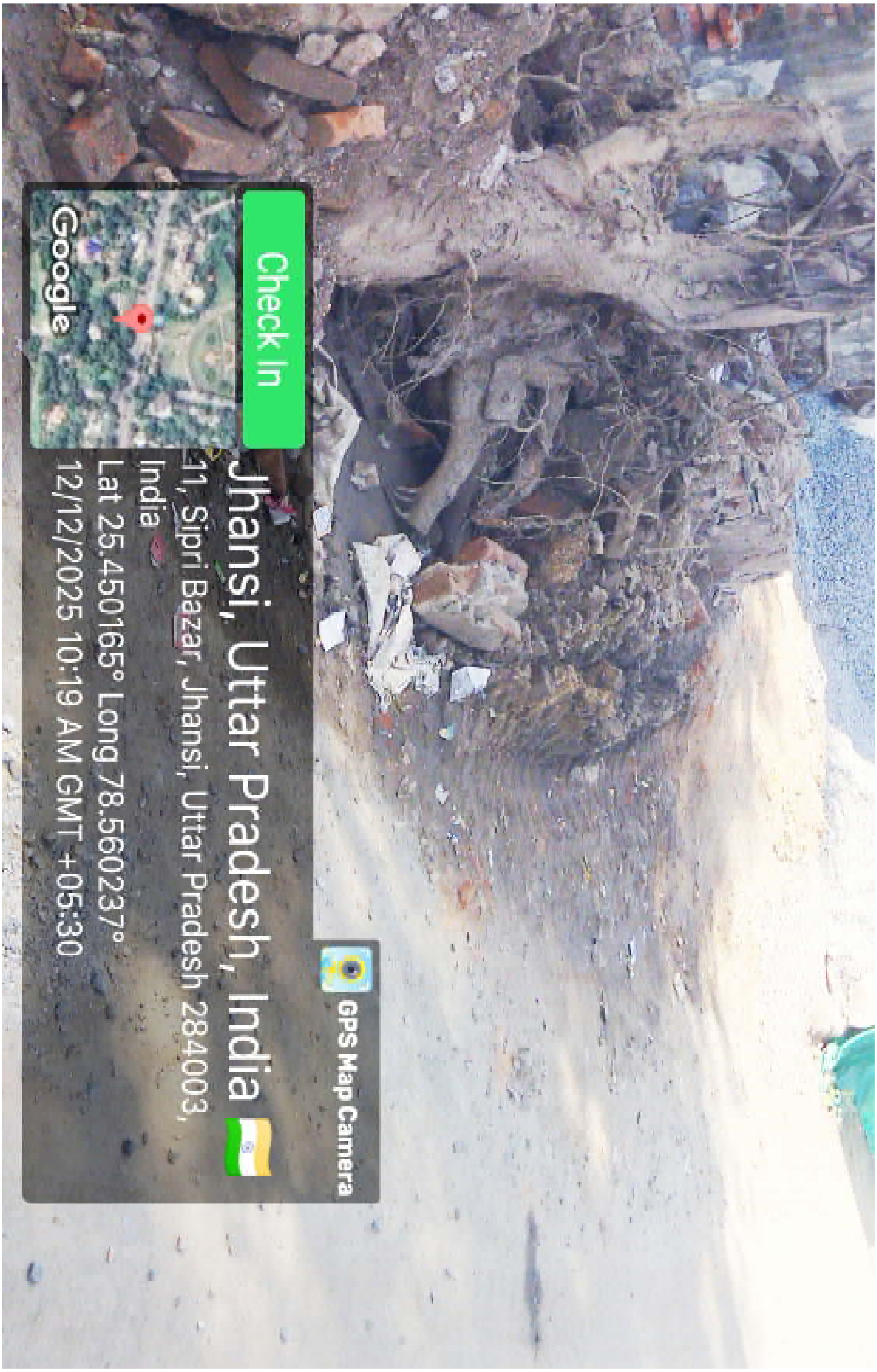
नगर निगम,
सर्वेक्षण 2023
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Chvh+g82, Court Rd, Civil Lines, Jhansi, Uttar Pradesh 284001, India
Lat 25.44331° Long 78.578715°
12/12/2025 10:47 AM GMT +05:30
Google
UP80G H4586
POLICE
UP93B W7046

संयुक्त कार्यालय-कलेक्ट्रेट
झाँसी
GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Chvh+g82, Court Rd, Civil Lines, Jhansi, Uttar Pradesh 284001, India
Lat 25.443403° Long 78.578527°
12/12/2025 10:48 AM GMT +05:30

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
589, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.454306° Long 78.555871°
12/12/2025 09:56 AM GMT +05:30
Google


TANISHQ
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Ground Floor, Near Kapoor Nursing Home, Jankipuram, Civil Lines, Jhansi, Uttar Pradesh 284001, India
Lat 25.445995° Long 78.569409°
12/12/2025 10:33 AM GMT +05:30
Google


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Apn Solar, Infront Of Pramod Petrol Pump, Elite Choraha, Road, Civil Lines, Sipri Bazar, Jhansi, Uttar Pradesh 284001, India
Lat 25.449372° Long 78.56596°
12/12/2025 10:28 AM GMT +05:30
Google


Check In
Google
Jhansi, Uttar Pradesh, India
11, Sipri Bazar, Jhansi, Uttar Pradesh 284003, India
Lat 25.450165° Long 78.560237°
12/12/2025 10:19 AM GMT +05:30
GPS Map Camera

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
589, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.454306° Long 78.555871°
12/12/2025 09:56 AM GMT +05:30
Google

GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fh35+j7j, In Front Of Panchtantra Park, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.454109° Long 78.558255°
12/12/2025 10:06 AM GMT +05:30

448

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
2nd Floor, Narayan Heights, 87, Sipri Rd, Behind Sita Hotel Elite, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.450106° Long 78.560592°
13/12/2025 11:44 AM GMT +05:30
Google

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fh35+h4q, Stadium Rd, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.453872° Long 78.558°
12/12/2025 10:08 AM GMT +05:30
Google

CM GRID PROJECT
DANGER
CONSTRUCTION AREA
DO NOT ENTER
ORDER BY- NAGAR NIGAM JHANSI
GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fh35+j7j, In Front Of Panchtantra Park, Gwal Toli, Jhansi, Uttar Pradesh 284003, India
Lat 25.45414° Long 78.558254°
12/12/2025 10:07 AM GMT +05:30